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CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 7.196 R.A/C.P No..... E.P/M.A No.17.19.7....

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33.1.19

CFNTRAL ADMINISTRATI	IVE TR	IBUNAL : GUWAHATI BENCH : GUWAHATI
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REVIEW APP	: /	
MISC.PETITI	•	
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	.s.h.	Januar \$17 others APPLICANT(S)
	-v	
		C. RESPONDENT(S)
For the Applicant(s	3)	M. G. P. Pshomik
,)	· · · · · · · · · · · · · · · · · · ·
		Mr.
	· ,_,	Mr.
For the Respondent	(s)	Mr. S. Ali, Sr. Cast.
••••••••		••••••••••
OFFICE NOTE D	ATE	ORDER
	• • • • •	
this application is in	1.96	Mr G.P.Bhowmick for the applicants
form and within time;		Mr S.Ali, Sr.C.G.S.C for the
U. F. of Rs. 50/-		respondents.
dengsited vide		O.A.admitted. Notice waived. By
Pated . 8. W. C.	,	consent taken up for final hearing.
عيد المائد		Judgment delivered in open court.
		The O.A. is disposed of in terms of the
by Registrat (4)		order. No order as to costs.
A		
		to- luce
		Member Vice-Chairman
P	σ	gudgment signed on 15.2.96.
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along with the Advocates		
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CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH ::: GUWAHATI-5.

O.A. NO. 7 of 1996. T.A. NO.

DATE OF DECISION 11.1.1996.

Sri Runu Tamuli & 17 others.

(PETITIONER(S)

Shri G.P.Bhowmick

ADVOCATE FOR THE PETITIONER (S)

VERSUS

Union of India & Ors.

RÉSPONDENT (8)

B Shri S.Ali, Sr.C.G.S.C.

ADVOCATE FOR THE RESPONDENT (S)

THE HON'BLE JUSTICE SHRI M.G.CHAUDHARI, VICE CHAIRMAN.
THE HON'BLE SHRI G.L.SANGLYINE, MEMBER (ADMN.)

- 1. Unether Reporters of local papers may be allowed to see the Judgment ?
- 2. To be referred to the Reporter or not ?
- 3. Whether their Lordships wish to see the fair copy of the judgment?
- 4. Whether the Judgment is to be circulated to the other Benches ?

Judgment delivered by Hon ble Vice-Chairman.

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CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH Original Application No. 7 of 1996.

Date of Order: This the 11th Day of January, 1996.

Justice Shri M.G.Chaudhari, Vice-Chairman.

Shri G.L.Sanglyine, Member (Administrative)

Sri Runu Tamuli & 17 others.

. Applicants.

By Advocate Shri G.P.Bhowmick.

- . Versus -
- 1. Union of India through the Secretary, Ministry of Water Resources, Shram Shakti Bhawan, New Delhi.
- The Chairman, Central Water Commission, Sewa Bhawan, R.K.Puram, New Delhi-66.
- Deputy Director, Water Resources and Flood Forcasting Division, Central Water Commission, Dibrugarh-786003.
- 4. Executive Engineer, Upper Brahmaputra Division, Central Water Commission, Dibrugarh.
 By Advocate -

. Respondents.

By Advocate Shri S.Ali, Sr.C.G.S.C

ORDER

CHAUDHARI J. (V.C)

Heard Mr G.P.Bhowmick for the applicants at length. O.A.admitted. Mr S.Ali, Sr.C.G.S.C waives notice.

By consent heard for final hearing.

posts as Work Charge Khalasis on temporary basis for specific periods. Thereafter they were terminated and re-engaged again for specific duration. Paragraph 6(iii) of the O.A. shows that the respective applicants were being engaged between the years 1983-1988. It is averred that even thereafter every year between 18th May and 15th

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contd. 2...

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October. They were engaged as Seasonal Khalasi. The last spell of engagement as Seasonal Khalasis expired on 15.10.95. The applicants expect to be re-employed during the next season which will commence from May, 1995, as on date they are no longer in the employment. First grievance is that the respondents have not prepared any seniority list of Seasonal Khalasis and therefore the applicants since do not know their position apprehend that in the ensuing season they may not be appointed.

- 4. Second grievance is made that in the light of the decision of the Principal Bench in 0.A.223/92 and others dated 10.2.94 the applicants who have put in more than 120 days of service are entitled to be given temporary status but the respondents have not done so.
- Third grievance made is that neither the applicants have been considered for regularisation or grant of temporary status under the "Casual Labourers (Grant of Temporary Status and Regularisation) Scheme of Government of India 1993" which came into force on 1.9.93 on which date the applicants were in the employment nor the respondents have launched any further scheme in the years 1994 and 1995 as contemplated in the aforesaid decision of the Principal Bench and therefore the applicants have not as yet been given temporary status. The applicants pray that they be given temporary status and benefit under the above mentioned scheme of 1993 and also to direct the respondents to pay them arrear due from 10.9.93 for difference of pay of increment and other benefits of temporary status. They have also claimed difference of pay by giving them the annual increment of wages by way of arrears from the year of their initial appointment. Lastly they pray that the respondents be directed to publish a seniority list.

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- The relief as regards monetary benefits is coupled with the relief relating to grant of temporary status. The temporary status is claimed under the 1993 Scheme. The question of difference of wages of which they will be regulated by the terms of the scheme unless the applicants are granted temporary status the question is premature.
- 7. As far as the grant of temporary status under the 1993 scheme is concerned the applicants have neither approached the respondents nor have approached the Tribunal within a reasonable time and also they have not approached the Tribunal during the currency of their engagement.
- 8. The grievance of the applicant that by reason of having completed requisite length of service to earn the temporary status as contemplated by the decision of the Principal Bench and also the scheme of 1993 and notwithstanding the fact that they are engaged only seasonally their names are required to be entered in a list so that according to their seniority they can expect grant of temporary status and regularisation has considerable substance in it. The applicants however have not approached the authorities . concerned for the said relief and therefore it would not be correct nor easy for us to directly go into that question or grant those reliefs. The proper course according to us is to give opportunity to the applicants to approach the respondents for the necessary relief and if they fail only then they can approach the Tribunal for redressal within reasonable time subject to Section 20 and 21 of the Administrative Tribunals Act.
- 9. Consequently we grant liberty to the applicants to within a period of one month from to file a representation to the Executive Engineer, Upper Brahmaputra Division, Central Water Commission, Dibrugarh, respondent No.4 pointing out their grievances and seeking

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appropriate reliefs, within a period of one month from today.

Int date of migning this order.

10. On such representation being filed the respondent

No.4 or such other authorities in the Commission who is competent to deal with such representation will examine the grievance; of the applicants and decide the same. The decision shall be conveyed to the applicants. The applicants will be at liberty to make representation on the lines of the O.A and aspects considered by us in the order.

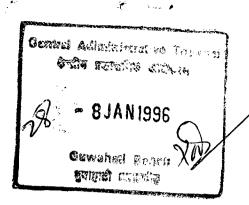
on the representation they will be at liberty to approach the Tribunal. The respondent No.4 shall consider the representation on merits under the direction of this Tribunal and shall not raise any bar of limitation and other technical objection.

12. The pendency of the representation nor this order shall preclude the respondents from re-engaging the applicants or any of them at any point of time asdSeasonal Khalasi during the next season if the representation is not finally disposed of till then. The respondent No.4 is directed to consider and dispose of the representation within a period of 2(two) months from the date of its filing before him.

With the above direction; the O.A. is disposed of.
No order as to costs.

G.L.SANGLYINE MEMBER (A) (M.G.CHAUDHARI) VICE-CHAIRMAN

(15.2.96).



J. Veno; Aucos ga 10 pertioner

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

(An application U/S 19 of the "dministrative Tribunal Act1985)

O.A. 7 /95

Sri Runu Tamuli and 17 others ... Applicants

-Versus-

Union of India & ors.

Respondents.

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3-	Annexure B(1) to B(18) Letter of Re-engagements given to the applicants in 1995 respectively.	34 to 51
4.	Annexure C: Judgment dated 10-2-94 passed by the Principal Bench C.A.T. New Delhi	52 to 54

In O.A. 223/92 etc.

Recuired Cept Charles

Contd. 2....

DETAIL OF APPLICATION :

1. PARTICULARS OF THE APPLICATIONS

- Shi Runu Tamuli
 Nilmoni Phukan High School Compound,
 Dibrugarh.
- 2. Sri Bhadreswar Borgohain Vill Kotoha Na-gaon, P.O. Baligaon, Dibrugarh.
- 3. Sri Khalin Das
 Tingkhong Bhangali,
 P.O. Mohanaghat,
 Dibrugarh.
- 4. Sri Bhaben Baruah Jamirah Kopoi Gaon, P.O. Dhamal Gaon, Dibrugarh.
- 5. Sri Bolin Sonwal Kotoha Na-gaon, P.O. Kotoha, Dibrugarh.
- 6. Sri Deben Baruah,

 Chenimari Gaon, Khowang

 P.O. Khowang, Dibrugarh.
- 7. Sri Jatindra Nath Saikia Nawjan Gaon, P.O. Kotoha, Dibrugarh.
- 8. Pabitra Sonowal
 Tinsukia Gaon, P.O. Lezai
 Dibrugarh.
- 9. Sri Ratneswar Gogoi C/O R.Borchetia, Barbari, M.E.School(AMC) P.O. AMC, Dibrugarh.
- 10. Sri Biju Sankar Das

 B.C.Das Road, Opp.Rly. Station.

 Dibrugarh.

- 11. Eri Khgendra Nath Konwar, Jamirah Gohain Gaon P.O. Barbaruah, Dibrugarh.
- 12. Sri Khagen Chutia
 C/O A.E.
 U.B. Sub-Division No. I
 CWC, Dibrugarh.
- 13. Sri Deba Kr. Das
 Puharikhania Gaon
 P.O. Mohanaghat,
 Dibrugarh.
- 14. Sri Purna Ch. Urang
 C/O A.E.,
 U.B. Sub Divn. II Jorhat.
- 15. Ajit Handique,
 Kotoha Baligaon,
 P.O. Baligaon, Dibrugarh.
- 16. Sri Brojen Chetia, Will. Hali Gandhi Gaon P.O. Nadwa, Dibrugarh.
- 17. Sri Pronoy Chakraborty
 C/O Late Harenda Chakraborty
 Subachani Road.
 P.O. Tinsukia.
- 18. Sri Ghanakanta Buragohain,
 Dhemasi Demew Kinar Gaon,
 P.O. Dhemesi

Dist: Dibrugarh (Assam) PETITIONERS WORKMEN

-Versus-

2. PARTICULARS OF THE RESPONDENTS

 Union of India Through the Secretary Ministry of Water Resources Shram Shakti Bhawan, New Delhi. 11

- 2. The Chairman , Central Water Commission. Sewa Bhawan R.K.Puram New Delhi - 66.
- 3. Deputy Director
 Water Resources and Flood Forecasting Division
 Central Water Commission.
 Central Revenue Building, Dibrugarh.
 P.O. Dibrugarh, 786003.
- 4. Executive Engineer.

 Upper Brahmaputra Division.

 Ventral Water Commission

 Central Revenue Building Dibrugarh.

 P.O. Dibrugarh 786003.

3. PARTICULARS OF ORDER FOR WHICH APPLICATION IS MADE :-

This application is made for conferment of Temporary status to the applicants who worked in the temporary post of work change khalasi for many years and more than 120 days in a year, and also for consequential benefits with effect from 10-9+93.

- 4. <u>JURISDICTION</u>:- The applicant declares that the subject matter against which he wants redressal as within the Jurisdiction of the tribunal.
- 5. <u>LIMITATION</u>: The applicant further declares that, the application is within limitation prescribed in section 21 of the Administrative Tribunal Act, 1986.

6. FACTS OF THE CASE :-

6 (i) That the applicants are citizens of India and in the employment of the respondents in Class IV(Group-D)

contd. 5....

Post designated as work-charge Khalasis on a pay scale of Rs.196-3-220-EB-3-232 with Dearness-Allowances at the rates admissible under rules and orders governing the grant of such allowances from time to time. The present revised pay scale of the said posts is Rs.750-12-870-EB-14-940/- which has been given effect from 15-5-86.

6.(ii) That the appointments of the applicants were made on purely temporary basis for a specific period and after each specific period the appointment was purported to be terminated and the applicants were re-engaged for specific duration. The date of last re-engagement of all the applicants was in between 6-5-95 to 18-5-95 and duration was upto 15-10-95.

6(iii) That the particulars of initial appointment of the applicants are as follows:-

sı.	.No.	Name of Applicant	Order No.		in first app öinment
1.	Sri	Runu Tamuli	WRFFD/DIB/WC-3/2186-91	13-5-85	to 15-10-85
2.	Sri	Bhadreshwar Gohain	WRFFD/DIB/WC-3/2268-73	14-5-85	to 15-10-85
3.	Sri	Khalin Chandra Das	WRFFD/DIB/WC-3/3484-89	21-6-85	to 15-10-85
4.	Sri	Bhaben Baruah	WRFFD/DIB/WC-3/2609-14	7-5-86	to 15-10-86
5.	Sri	Bolin Sonowal	WRFFD/DIB/WC-3/2535-40	5-5-86	to 15-10-86
6.	Sri	Deben Baruah	WBDFD/DIB/WC-3/2744-823	12-5-88	to 15-10-88
7.	Sri	Jatindra Nath Saik	ia WBDFD/DIB/WC-3/2744	12-5-88	to 15-10-88
8.	Sri	Pabitra Sonowal	823 WRFFD/DIB/G-18/2153-55	13-5-85	to 15-10-85
9.	Sri	Ratneswar Gogoi	WRFFD/DIB/WC-3/1846-50	9-5-84	to 15-10-84
10.	.Sri	Biju Sankar Das	UBD/DIB/WC-3/2832-36	16-5-87	to 15-10-87
11.	.Sri	Khagendra Nath Kon	war WRFFD/DIB/WC-3/7386	17-5-83	to 15-10-83
12.	.Sri	Khagen Chetia	UBD/DIB/WC-3/2667-71	14-5-87	to 15-10-87
13.	.Sri	Deba Kumar Das	Certificate of service 1987 to 1992	15-5-87	to 15-10-87

Contd. 6.....

14.Sri Purna Ch. Urang UBD/DIB/WC-3/91/3366 19-6-91 to 18-9-91 15.Sri Ajit Handique WRFFD/DIB/WC-3/2304-09 14-5-85 to 15-10-85 16.Sri Brajen Chetia WRFFD/DIB/WC-3/1728-32 9-5-84 to 15-10-84 17.Sri Pranoy Chakraborty UBD/DIB/WC-3/92/3116-20 1-6-92 to 15-10-92 18.Sri Ghana Kanta Bura-gohain. UBD/DIB/WC-3/88/2774 12-5-88 to 15-10-88

Copy of the initial appointment letters are filed hereto and marked as Annexure - A(1) to A(18) respectively.

6.(iv) That thereafter the applicants were given appointment in every year subsequent to the year of initial appointment purportedly for the period starting within 18th May and till 15th October every year, and last appointment was given within 6-5-95 to 18-5-95. ending on 15-10-95. Particulars of the order of last re-engagement of the applicant and the duration of engagement during the year 1995 are as follows:-

Sl.No.	Name of Applicant	Order of re-engagement	duration of work
1. Sri	Runu Tamuli	UBD/DIB/WC-3/95/1956-60	
2.Sri	Bhadreswar Gohain	UBD/DIB/WC-3/95/1890-94	6-5-95 to 15-10-95
3.Sri	Khalin Ch.Das	UBD/DIB/WC-3/95/1880-84	6-5-95 to 15-10-95
4.Sri	Bhaben Baruah	UBD/DIB/WC-3/95/2056-60	10-5-95to 15-10-95
5.Sri	Bolin Sonowal	UBD/DIB/Wc-3/95/1895-99	6-5-95ta 15-10-95
6.Sri	Deben Baruah	UBD/DIB/WC-3/95/1925-29	6-5-95 to 15-10-95
7.Sri	Jitendra Nath	UBD/DIB/WC-3/95/1905-09	6-5-95 to 15-10-95
8.Sri	Saikia Pabitra Sonowal	UBD/DIB/WC-3/95/1941-45	6-5-95 to 15-10-95
9.Sri	Ratneswar ^G ogoi	UBD/DIB/WC-3/95/1986-90	6-5-95 to 15-10-95
10.Sri	Biju Sankar Das	UBD/DIB/WC-3/95/1976-80	6-5-95 to 15-10-95
11.Sri	Khagendra Nath	UBD/DIB/WC-3/95/1995-99	6-5-95 to 15-10-95
12.Sri	Konwar Khagen Chetia	UBD/DIB/WC-3/95/1915-19	6-5-95 to 15-10-95

Contd. 7.....

13. Sri Debendra Kr. Das UBD/WCB/WC-3/95/2015-19 6-5-95 to 15-10-95
14. Sri Purna Ch. Urang UBD/DIB/WC-3/95/1815-19 6-5-95 to 15-10-95
15. Sri Ajit Handique UBD/DIB/WC-3/95/1936-40 6-5-95 to 15-10-95
16. Sri Brajen Chetia WRFFD/DIB/WC-3/95/2041-45 6-5-95 to 15-10-95
17. Sri Pranoy ChakrobortyUBD/DIB/WC-3/95/2041-45 6-5-95 to 15-10-95
18. Sri Ghanakanta Bura Gohain.

Copy of the last re-engagement letter of the applicants are filed hereto and marked as Annexure B(1) to B(18) respectively.

- 6.(v) That the applicants beg to state, they worked under the respondents as work-charge Khalasi(reasonal) for minimum 4 consecutive years to maximum 12 consecutive years and in every year minimum period of engagement was 154 days(continuous); some of the applicants were engaged for more days also. Thus, all the applicants worked for a minimum period of 120 days in a year and 240 days in two consecutive years.
- permanent establishment under the Central Government and there are as many as 31 sites in the said Division. There is large number of permanent employees of Group-D posts in as much as there are good number of vacancies of permanent posts also. The fact that services of the applicants are being taken on temporary basis since last 4 to 12 years shows that there is requierement of more posts of khalasis in the Upper Brahmaputra Division. But the respondents neither filling up the existing vacancies nor creating sufficient permanent posts so as to absorb the applicants permently although services of the applicants are being taken since many years and thus they are being deprived of regularisation.

Contd. 8....

Moreover, the applicants are being deprived of temporary status and its consequential benefits.

6. (Vii) That a guide line in the matter or recruitment of persons on daily wage basis in the Central Govt Offices were issued under Govt. of India, Deptt. of Personnel and Training memo No. 49014/2/86 - Estt. (C) dated 7-6-1988. The policy has been further modified by formulating a scheme known as "Casual Labours" (grant of Temproary Status and Regularisation) scheme of Govt. of India 1993 herein after referred to as the Scheme of 1993. Under this novel scheme casual labours who have been engaged for a period of atleast 240 days (206 days in case of office observing 5 days week) will be entitled to get Temporary Status. The minimum period of service as casual worker for confirment of temporary status has been further modified by the Hon'ble Central Administrative Tribunal Principal Bench New Delhi by a common judgment dated 10-2-94 passed in 0.A. 223, 884,1601, 2246, 2418 of 1992. It is held inter alia in para 4(ii) of the said judgment that those who have completed 120 days of service should be given temporary status.

A copy of the said judgment dated 10-2-94 is filed hereto and marked as Annexure - 'C'.

6.(Viii). That the scheme of 1993 provides that confirment of Temporary Status would be without reference to the creation/availability of regular Group'D' posts, and as regards the benefits of temporary status the scheme inter-alia provides that casual labourers will get wages at daily rate with

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reference to the minimum of the pay scale for a corresponding regular Gr. 'D' official including DA, HRA and CCA annual increment casual or any other kind of leave, Festival Advance, Flood Advance and benefit of G P F etc.

- 6.(iX) That the applicants beg to state that the scheme for granting temporary status etc. having been implemented by the Govt. of India on 10-9-1993 the applicants are entitled to get all benefit with retrospective effect simultaneously with concernent of the Temporary Status.
- 6.(X) That the applicants beg too state that beside conferment of Temporary Status, the Respondents also bound to give effect of the annual increment of wages as per scale in which the applicants were engaged time to time.
- 6.(Xi) That the applicants beg to state that, inspite of number of representatives the authority did not make any consideration to just and genuine demands of the applicant.
- 6(xii) That the applicants beg to state that they have a common interest in the matter and as such they have joined together and file a single petition seeking redressal of their grievances.

7. RELIEFS SOUGHT FOR

In the facts and circumstances of the case the applicants pray for the following reliefs :-

7.(i) The applicants be given temporary status and

with all consequential benefits envisaged under the casual labours (grant of Temporary status and Regularisation) scheme of Govt. of India, 1993 with effect from 10-9-93.

- 7.(ii) The respondents be directed to pay the applicants all arrears due from 10-9-93 for difference of pay of increment and other benefitsof temporary status.
- 7. (Iii) The respondents be directed to pay to the applicants the respective difference of pay giving effect to the annual increment of wages from the year of initial appointment.
- 7.(iV) The respondents be directed to publish a seniority list of work-charge/casual Group-D employees.

GROUNDS

- A. For that the applicants having worked more than 120 than days in one year and more than 240 days in two consecutive years are entitled to get Temporary Status in 'Group D' posts under the respondents.
- B. For that the applicants have been working as work-charge Khalasi during the period from 4 years to 12 years intermittently shows that there is permanent requirement of the services of the applicants.

Contd. 12....

- C. For that the applicants during the period of purported seasonal engagement for so many years doing similar work as of the permanent employees but, the applicants are not given equal benefits and as such there is violation of the principle of "equal pay for equal work".
- D. For that the applicants having been engaged consecutively for many years on a pay scale they are entitled to get annual increments and the respective wages of the applicants ought to have been calculated taking the annual increment in to account every year.
- E. For that the applicants are entitled to equal opportunity in the matter of public employment which having been denied by the respondents i.e. violation of Art.14,16 21 and 311.
- F. For that almost all the applicants have crossed the age bar to seek a Govt. job and unless they are conferred with Temporary Status and re-engagement with consequential benefits they will suffer irreperable loss and injuries.

8. INTERIM RELIEFS PRAYED FOR

NIL

9. That the applicants state that they have not filed any other application begore any court/Tribunal for the aforesaid relief and having common interest they jointly f filed this application.

10. REMEDIES EXHAUSTED

The applicants submit that they have exhausted all the remedies before praferring this application.

PARTICULARS OF P.O. 11. Postal Order No. 439 986030,809 31126

Date 8.1.96

- An index with particulars of enclosures in annexed
- 13. Particulars of documents as per index.

VERIFICATION

I, Shri Runu Tamuli son of Late Prasad Chandra Tamuli, aged about 29 years, the applicant No.1 resident of Nilmoni Phukan High School compound Dibrugarh Town, P.O. & P.S. Dist, Dibrugarh do hereby verify that the contents of para 1 to 3 and 7 to 13 are true to my personal knowledge and para 4 and 5 I believe to be true on legal advice and that I have not any material fact.

June Tamuli

PHONE : 20739

(J. Goswam)
Deputy Director
W.R.&F.F.Division: CwC: Vibrugarh

GOVERNMENT OF INDIA
CENTRAL WATER COMMISSION
WATER RESOURCES & FLOOD FORECASTING DIVISION
P.O. CENTRAL REVENUE BUILDING
DIBRUGARH - 786 003.

NO.WEFFD/Dib/WC-3/2186-91

Dated, Dibrugarh the 13/5/85.

J/ZEMORANDU:M

SUBJECT :-

OFFER OF TEMPORARY APPOINTMENT TO THE POST-

The undersigned hereby offers Shri Rom Tamili

Pay of Rs. 196/- per month in the scale of pay of Rs. 196-3-20-5B-3-232. He will also be entitled to draw-dearness and other allowances at the makes admissible under and subject to the condition laid down in rules and mix orders governing the grant of such allowances in force from time to time. The post is purely responsively and will continue upto 15.10.85 on completion of work whichever is earlier. The appointment is purely temporary and will not confer any mittle to permanent employment. The appointing authority reserves the right of terminating the services of the appointed at any time without assigning any reason.

GWO, Dibrugarh (Controlkoom) with effect from 45.5.85

If the candidate fails to report for duty on the prescribed period the appointment order will stand cancell.

No Ta/Da. will be admissible for joining the post.

TO,
Shri Ruma Tamali
C/O Dilip Barush
O.F. F. Sub-Division. GwO.
Di brugarh.

Copy forwarded to :-

- 1. The Assistant Engineer, C.F.F. Sub-Division, CWC. Bibrugarh
 Joining report of above incumbers may blease becaut to this
 office in due course.
- 2. The Employment Ofricer, Employment Exchange Bibrugerh with reference to his letter No. A01/42/85/3369
 Dated 2.5.85 for information.
- 5. account Branch, W. L. &F. F. Division, CWC, Dibrugarh(in diplocate).
- 4. Office Order file No.G-5.
- 5. File No. WC-1.

J. Goswami
Deputy Director
W.R.& F.F. Division: GWG: Dibewearh

viacon, C.W.C.

bcg/7585/

5. File No. WC-1.

DEPUTY DIRECTOR A

Meded Jeres house

THONE : 207:)

GOVERNMENT OF INDIA
CENTRAL WATER COMMISSION
WATER PASOUNCES & FLOOD FORECASTING DIVISION
P.O. CENTRAL REVENUE BUILDING
DIBRUGARH - 786 003.

 A_{ν}^{A} 2

NO.WIFFD/Dib/NC-3/2268-43

Dated, Dibrugarh the 14/5/85.

///EMCRENDUM

SUBJECT :~

OFFIR OF TEMPORARY AFFOLKTMENT TO THE POST OF WORK-GHARGED KHALLSI.

The undersigned hereby offers thri Bhadreswar Gohain

Pay of Rs. 196/- per month in the scale of pay of Rs. 196-20-EB-3-232. He will lee be envitled to draw dearness and other allowances at the reads admissible under and subject to the condition raid down in the scale of time governing the grant of such allowances in force area time to time. The post is purely respectively and will continue up to 15.10-85 on completion of work whichever is earlier. The appointment in purely temporary and will not confer any withe to permanent employment. The appointing authority reserves the right of terminating the services of the appointee at any time without assigning any reason.

under C.F.F. Sub-Divn., CWC, Dibrogarh with effect from 15.5.85

If the candidate fairs to report for duty on the prescribed period the appointment order will stand cancell.

Moda/Da will be admissible for joining the post.

TO, Shri Bhadreswar Gohain

(J. Goswar)
Deputy Dire; r
W. R. &F.F. Division: CWG: libragarh

Copy forwarded to :-

- 7. The Assistant Engineer, C.P.F. Sup-Division, OWC, Dibrugarh Spining report of above insumbers may please be more to the coffice in due course.
- -2. The Employment Officer, Employment Exchange Dibrugarh with reference to his letter No A07/42/85/3369

 Dated 2.5.85 for information.
- 3, Account Branch, W. R. &F. F. Division, CWB, Dibrugarh (in dupling te).
- 4. Office Order falls No.G-5.
- 5. File No. VC-1.

J. Gosvami Deputy Director

W. P. & F. F. Division: Cold: Diblogarh

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Mexico Ouro de este

S Phone : 20144

Control Meter Countenton Reter Resourced F. J. Ravision, EMS F.O. C. L. Building.

3

80. WRFF5/14 WWC-W 3464-69

Dated. M brugarh the 21.6.05.

MAMORARDIA

SUBJECT 12 OFFER OF TRUEORIES AFFOLUTIONS TO THE LOST OF WORK-CHARGED MARKETED.

The undersigned herety offers and kholin Ch. Danger south in the seele of pay of he. 166-3-221-18-3-232. He will per month in the seele of pay of he. 166-3-221-18-3-232. He will else be entitled to frow deminess and other allowances at the retes also be entitled to frow demines and other allowances in force from and orders governing the grant of such allowances in force from time to time. The post is purely temporary and will continue upto 15. The 55 on completion of work whichever is carlier. The appointment is purely temporary and will not confer any title to payment and employment. The oppointing such posts of the appointed at any title to payment terminating the services of the appointed at any time without assigning any reason.

Note head ling language under the Note have to dauge site with insectate effect. If the seculate fails to report for day within 15 days also the date of turns of the securities the secondary appointment order will stand earcell.

No Table will be edulatible for joining the post-

Shri Kholin Ch. Des Dibrus Ph.

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M. H. &P. F. M. VI of the Grant Driversh

Herry Dura livedi.

PHONE : 20795.

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GOVERNMENT OF INDIA CENTRAL WATER COMMISSION WATER RESOURCES & FLOOD FORECASI'ING DIVISION P.O. CENTRAL REVENUE BUILDING DIBRUGARH - 786 003.

No-WRFFD/Dib/WC-3/ 2609-14 Dated, Dibrugarh the 7

MEMORANDUM

SUBJECT :-OFFER OF TEMPORARY APPOINTMENT TO THE POST OF WORK-CHARGED KHALASI.

The undersigned hereby offers Shri

Bhaben Barua

A temporary post of work-charged

Khalasi on a Pay of Rs. 196/- per month in the scale of
pay of Rs. 196-3-220-EB-3-232. He will also be entitled to draw dearness and other allowances at the rates admissible under and subject to the condition laid down in rules and orders governing the grant of such allowances in force from time to time. The post is purely, temporary and will consinue upto 15/10/86 on completion of work which ever is earlier. The appointment is purely temporary and on completion of work whichwill not confer any title to permanent employment. The appointing authority reserves the right of terminating the services of the appointee at any time without assigning any reason.

He should report himself for duty at Gauge site Namesi under CFF Sub-Divn. Dibrugarh

with effect from duty on the prescribed period the appointment order will If the candidate fails to report for

No TA/DA will be admissible for joining

the post.

To,

J. Goswami Deputy Director

WR & FF Division: CWC: Dibrugarh:

Shri Bhaben Barua Jamirah Kapu Gaon,

P.O. Dhamal Gaon, Dibrugarh

Copy forwarded to :-

- 1. The Assistant Engineer, CFF.Sub-Division, CWC Dibrugarh
 Joining report of above incumbent may please be sent
- 2. The Employment Officer, Employment Exchang@ibrugarh with reference to his letter No 16t/53/86/2900 Datêd 28/4/86 for information.
- 3. Account Branch (in duplicate), WR & FF Division, C.W.C., 4. Office Order File No. G-5.
- 5. File No. WC-1.

DTRECTOR .

PHONE : 2075

GOVERNMENT OF INDIA CENTRAL WATER COMMISSION WATER RESOURCES & FLOOD FORECASTING DIVISE P.O. CENTRAL REVENUE EUILDING DIBRUGARH - 786 CO3.

制力 黄鹤 的复数人名英格勒

No. WRFFD/Dib/WC-3/2535-40 Dated, Dibrugarh the 5/5 /86

MEMORANDUM

SUBJECT :-OFFER OF TEMPORARY APPOINTMENT TO THE POST OF WORK-CHARGED KHALASI

The undersigned hereby offers Shri

Rolin Sonoval

Khalasi on a Pay of Rs. 196/- per month in the scale of pay of Rs. 196-3-220-EB-3-232. He will also be entitled to draw dearness and other allowances at the rates admissible under and subject to the condition laid down in rules and orders governing the grant of such allowances in force from time to time. The post is purely temporary and will nue upto 1710 66 On completion of work watchwill not confer any title to permanent employment. The appointing authority reserves the right of terminating the services of the appointee at any time without assigning any reason.

He should report himself for duty to Gaige site duty on the pre . If the candidate fails to report prescribed period the appointment order will stand cancell. No TA/DA will be admissible for joining

the post.

J. Goswami

Deputy Director FF Division: CWC: Dibrugarh:

10, Shri. Bolin Sonoval Navjan Gaon

P.O. Kotoba /Dibrugarh

Copy forwarded to :..

- 1. The Assistant Engineer, CFF. Sub-Division, CWC, Itanagar Joining report of above incumbent may please be sent
- 2. The Employment Officer, Employment Exchange

 Dibrugarn with reference to his letter No.

 Dated 28/4/86 for information, 3/86/1900
- 3. Account Branch(in duplicate), WR & FF Division, C.W.C.,
- 4. Office Order File No. G-5.
- 5. File No. WC-1.

· DEPUTY DIRECTOR

RECAST

PHONE: 20799

GOVERNMENT OF INDIA CENTRAL WATER COMMISSION -WATER RESOURCES & FLOOD FORECASTING DIVN .:

P.O.: C. P: BUILDING::: DIBRUGARH+786003

NO.

UBD/DIB/WC-3/88/ 2774-823

Dated 12th May,1988.

MEMORANDUM

SUBJECT : OFFER OF TEMPORARY APPOINTMENT TO THE POST OF WORK-CHARGED KHALASI (SEASONAL).

The undersigned hereby offers the following persons a teporary post of Khalasi(seasonal) on a pay of Rs. 750/- per month in the Scale of Pay of Rs. 750-12-870-EB-14-940/-. They will be also be entitled to draw dearness and other allowancesat the rates acmissible under and subject to the condition laid down in the rules and orders governing the grant of such allowances. orders governing the grant of such allowances in force from time to or on completion of work whichever is earlier. The appointment is purely temporary and will not confer any title to permanent employment The appointing authority reserves the right of terminating the services of the appointee at any time without assigns any

They should report themselves for duty to the place of with effect from 15.5.1988, failing which the appointment

No TA/DA will be admissible for joining the post. SI Name & Address E.E.Regn.No. With name of 1. Sh.Dipti Kr.Gogoi, C/O Lalit Gogoi, 999/791 Paltan Bazar, P.O. Jalannagar, Dibrugarh U.B.Sub-Divn.No.I,CWC, Dibrugarh. Dibrugarh. 2. Sh.Nagen Baruah, Coo Hotel Dowarah, 3067/77 Jalannagar,Dibrugarh. - do -Jibrugarh 3. ShiRunu Tamuli, Nilmaniphukon High School, 1128/85 G&D site CWC, Chenimari. Compound, P.O.Dibruganh. Dibrugarh 4. Brojen Chetia Hati Gandhai Gaon, 526/83 W.T., Stn., Dholla, CWC. P.O.Nadua, Dibrugarh. Dibrugarh. 5. Sh. Khagendranath Konwar Jamirah Gohain Gaon, 2920/79 P.O.Borbaruah,Dibrugarh. - do -Dibrugarh. 6. Sn.Jagyadhar Das Maricha Gaon, 3479/83 U.E.Division, CWC, Dibrugarh .o.Chabua. Dibrugarh

7. Tankeswar Das Jiban Phukan Nagar, 1358/82 W.T., Stn., Naharkatia. P.O.C.R. Budding, Dibrugarh. Dibrugarh.

8. Sh.Paramananda Das Khowang Koibartta Gaon, 19/84 G&D site, CWC, Sibsagar. Dibrugarh. P.o.Khowangghat.

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 Sh.Bhadreswar Gohain Kotoha 'Na-Gaon, P.O.Baligaon. 	1843 / Dibruç		
10.Sh.Kisori ^G iri Jiban Phukan Nagar;	3376/	•	ibrugarh
P.O.C.R.Building,Dibru	lgarh Dibruç	jurh.	
Barpather Kamar Gaon,	Dibrug	85 Gauge Site CMC,	Yazali
12.Sh.Ranjit Khati Binarigutia Gaon, P.O.Ghurania,Dibrugarh	416/ Dibruga		4C ,
13.Sh.Ajit, Handique, Kotoha Ali Gaon, P.O.Baligaon.	2465/ Dibrugar	84 G&D site CWC,Cher	nimari
14.Sh.Pabitra Sonwal Tinisukia Gaon, P.O.Lezai,Dibrugarh.	1098/8 Dibrugar	Gauge site CWC;Ne	umsa <u>i</u>
15 Sh.Khalin Ch.Das Tingkhang Bhangaali, P.O.Mohanaghat.	4853/8 Dibrugarh	36 U.B.Sub-Divn.I.CW	C.
16.Sh.Chandra Kanta Nath	874/85	G&D site CWC Sibs	aga r
17.Sh.Ajit Kr.Gogoi Barbari Gaon, Jalannagar Dibrugarh.	And the second of the second o	1 W.T. Sen Naharka	tia
18.Sh. Ashok Kr. Senchowa C/O Mohendra Das, Jagat Bhandar, Milan Naga	1156/86 Dibrugar	Gauge site CWC , Miac	>
19.Sh.Ratnaswar Gogoi C/O R.B.Chetia, Barbari High School, (ANC),Dibrugarh.	5353/84 Dibrugarh	Gauge site CWC, Kamb	ang (
20.Sh.Bhaben Baruah Jamirah Kapow Gaon, P.O.Dhamal Gaon.	. 389/81 Dibrugarh	U.B. Sub-Divn.I,CWC, Dibrugarh.	
21.Sh.Rijit Das Natun Telela Gaon, P.O.Mohanaghat,Dibrugurh	3254/83 Dibrugarh	U.B.Divn.,CWC,Dibrug	jarh j
22.Sh.Balin Sonwal, Kotoha Na-gaon, P.O.Kotoha.	3117/85 Dibrugarh	Gauge site CWC, Miao	
23.Sh.Lalit Orang Ghurania Village, P.O.Ghurania.	2975/80 Dibrugarh	W.T.,Stn.,Tezu.	
24.Sh.Ujjal Das Sukhan Pukhuri Village, Mohanaghar,Dibrugarh	2733/82 Dibrugarh	U.B.Sub-Divn.I,CWC, Dibrugarh	
25.Sh.Jiten Phukan Dhemasi Majgaon, P.O.Khowang.	3407/85 Dibrugarh	W.T.,Stn.,CWC,Margher	rita 🕯 🧎
26.Sh.Biju Sankar Das Santipara,B.C.Das Road, Dibrugarh.	2306/83 Dibrugarh	Gauge site CWC Kamban	g.
		Contdp., 3	

U.B.Sub-Divn., CWC, 27. Sh. Bhabesh Ch. Das 856/82 D_brug_Th Tingkhoug Bhangaali -- Dibrugarh F.O.Mohanughat. W.T.,Stn.,Dholla. 25. Sh. Kalyan Saikia 785/81 Dainijan Gaor, P.O.Beheating Tinali Dibrugarh 29. Sh.Deba Kr.Das U.B.Divn., CWC, Dibrugarh. 2518/81 _Puhariknania Village, Dibrug 1rh \$. P.O.Mohanaghat, Dibrugarh. 30. Sh. Premanandi Das -U.B.Sub-Divn.No.I,CWC, 2860/84 Phuharikhanna Village, Dibrugarh Dibrugarh P.O.Mohanaghat,Dibrugarh 31. Sh.Laba Kr.Saikia \$28X88 - do -Barbari Caon, 582783 Jalannagar. Dibrugarh 32. Sh. Chandro Kt. Das 3965/87 W.T.,Stn.,CWC,Tezu C/o Simal Ch.Das Dibrugarh. Moricha Gaon, Chabua. 33. Sh.Julan Ch.Das site CVC , Khowang 744 /82 Dibrugarh Jokai Natun Gaon, P.O. Takhurthan. 🛴 (Chenimari) Faral Taran 34' Sh. Chanakatna Buragohain 3365/841. Gauge site CWC Daporizo. Dhemesi Demow Kinar Gaon, Dibrugarn. P.O.Dhemesi. 35. Sh. Rabin Ballong 1514779 Gauge Site CVC , Jiagaon , Beheating Tin Ali Dibrugarh: .P.O.Borbaruah. Sh.D_eken Baruah, 3206/83 Gauge site CWC , Namsai Chiringmari Gaon, Dibrugarh P.O.Kotoha. 37. Sh. Promod Rn. Das 3539/80 W.T.,Stn.,CWC,Badatighat C/O Dipali Das, Dibrugarh. Dist. Employment Exch. Dibrugarh. 38. Sh.Arit Ch.Das 1885/87 N.T.Road X-ing, Ranganadi C/O N.K.Bora, Dibrugarh Dist Employment Exch. Dibrugarh. 39. Sh.Bharat Ch.Das 2678/85 W.T., Stn., CWC, Chouldhowa-Tulsi Gaon, Dibrugarh ghat. P.O. Wirmali Gaon, Dibrugarh. 40. Sh.Khagen Chetia. L june , Knowally 628/85 (Chenimari) Khowang Changm. i Guon, Dibrugarh P.O.Khowang. 41. Sh. Subrata Dutta 1158/81 WIT., Stn., CWC, Chouldhowa Kadumani Rly.Colony B.No.159(B),Dibrugarn Dibrugarh ghat. 42. Sh.Jatindra Nath Saikia Gauge site CWC , Jiagaon.

3221/84

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Contd...4

EXECUTIVE ENGINEER

R.

Dibrugarh

Na-jan Gaon, P.O. Kőtoha Pist. Dibrugarh.

Copy to :-

- 1. The Assistant Enginer, U.B. Sub-Divn. No.I, CWC, Dibrugarh for information necessary action. Joining Report may be sent to this office in due course.
- 2. The Assistant Engineer, U.B. Sub-Divn. No. II, CWC, Jorhat for information and necess ry action. Joining Report may be sent to this office in due course.
- 3. The Assistant Engineer, Subansiri Sub-Division, CWC, Itanagar for information and necessary action. Joining Report may be sent to this office in due course.
- 4. The Assistant Director of Employment, District Employment Exchange, Dibrugarh o for information with reference to his letter No. ACT-78/88/2100-04 dated 3th May,1988;
- 5. Account Branch, U.B. Divn., CWC, Dibrugarh. (4n duplicate)
- 6. Drawing Branch, U.B. Divn., CWC, Dibrugarh.
- 7. J.E.; (H.O.)., U.B. Divn., CWC, Dibrugarh.
- 8. Person concerned.

9. Office Order file No.G.5. क-प्राचन

bcg/12588/

Executive

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PHONE: 20799

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GOVERNMENT OF INDIA

CENTRAL WATER COMMISSION

WATER RESOURCES & FLOOD FORECASTING DIVN.:

P.O.: C. P. BUILDING:::

DIBRUGARH-786003

<u>• CV1</u>

JBD/DIB/WC-3/88/ 2774-823

RXQ.BingeliaxxiaxWikum

P.O.Khowangghat.

Dated 12th May,1988.

MEMORANDUM

SUBJECT: OFFER OF TEMPORARY APPOINTMENT TO THE POST OF WORK-CHARGED KHALASI (SEASONAL).

The undersigned hereby offers the following persons a teporary post of Khalasi(seasonal) on a pay of Rs. 750/- per month in the Scale of Pay of Rs. 750-12-870-EB-14-940/-. They will be also be entitled to draw dearness and other allowancesat the rates admissible under and subject to the condition laid down in the rules and orders governing the grant of such allowances in force from time to time. The post is purely temporary and will continue upto 15.10.1988 or on completion of work whichever is earlier. The appointment is purely temporary and will not confer any title to permanent employment. The appointing authority reserves the right of terminating the services of the appointee at any time without assigns any reason.

They should report themselves for duty to the place of posting with effect from 15.5.1988, failing which the appointment order will stand cancell.

No TA/DA will be admissible for joining the post.

	No TA/DA will be adm	Essible for jo	oining the post.
SI-No	Name & Address	E.E.Regn.No.with name of	Place of posting
1	2		4
1.	Sh.Dipt: Kr.Gogoi, C/O Lal.t Gogoi, Paltan Bazar, P.O.Jalannagar Dibrugarh.	999/79 Dibrugarh	U.B.Sub-Divn.No.I, CWC, Dibrugarh.
2.	Sh.Nager Baruah, CØO Hotel Dowarah, Jalannagar,Dibrugarh.	3067/77 Dibrugarh	- do
3.	Sh.Runu Tamuli, Nilmaniphukon High School, Compound, P.O.Dibrugarh.	1128/85 Dibrugarh	GAD site CWC, Chenimari.
4.	Brojen Chetia Hati Gandhai Gaon, P.O.Nadua,Dibrugarh.	526/83 Dibrugarh.	W.T.,Stn.,Dholla,CWC.
5.	Sh.Khagendranath Monwar Jamirah Gohain Gaon, P.O.Borbaruah,Dibrugarh.	2920/79 Dibrugarh.	- do -
6.	Sh.Jagyadhar Das Maricha Gaon, P.O.Chabua.	3479/83 Dibrugarh	U.B.Division, GWC, Dibrugarh
7.	Tankeswar Das Jiban Phukan Nagar, P.O.C.R.Bubding, Dibrugarh.	1358/82 Dibrugarh.	W.T.,Stn.,Naharkatia.
8.	Sh.Paramananda Das Khowang Koibartta Gaon,	19/84 Dibrugarh.	G&D site,CWC,Sibsagar.

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11.	Sh.Kisori Gin Jiban Phukan P.O.C.R.Ruild Sh.Rathaswar Barpathar Kan	Nagar, ling,Dibr	ugarh	Dib	76/83 rugurh	•	Sivn.,CWC,I	Dibruga
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14.S T P	h.Pabitra Son inisukia Gaon •O.Lezai,Dibr	, Ugarh	Di	1098 bruga	3/83 Irh	Gauge s	Site CVC,Na	msaį∙
15.Si T: P.	h.Khalin Ch.D ingkhang Bhan .O.Mohanaghat	as gaali,	Di	4853 bruga		U.B.Sub Dibruga	o-Divn.I,CW	Ξ,
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P.O.	Rijit Das in Telela Gaor Mohanaghat,D	ı. brugurh	329 Dibri	54/83 agarh	U.E	B.Divn.,	CWC ,Dibrug	ırh
Koto P.O.	Malin Sonwal, Dha Na-gaon, Kotoha.	The same of the sa	311 Dibru	.7/85 garh	Gau	ge site	CWC,Miao	
P.O.	alit Orang ania Village, Ghurania.		297 Dibru	5/80 garh	W .T	.,Stn.,1	'ezu .	
Mohan	jjal D _a s an Pukhuri Vii naghat,Dibrugi	llage, irh	273; Dibruç	3/82	U.B. Dibr	Sub-Div ugarh	n.I,CWC,	
5.0 .K	ten Phukan si Majguon, howang.		3407 Dibrug	/85 arh		•	WC, ^M argheri	€a.
5.Sh.Bi	ju Sankar Das	D	2306 Dibrug	/83		•	WC, Kambang	
			2				P3	-

- 3 **-**

1	2		1 4
27 .	Sh.Bhubesh Ch.Das Tingkhong Bhangaali P.O.M _o han-ghat.	856/82 Dibrugarh	U.B.Sub-Divn.,CWC, Dibrugarh
28 .	Sh. Kalyan Saikia Dainijan Gaon, P.O. Beheating Tinali	785/81 Dibrugarh	W.T.,Stn.,Dholla.
	Sh.Deba Kr.Das Puharikhania Village, -F.O.Mohan-ga it,D ib rugarh	2518/81 Dibrugurh	U.B.Divn.,CWC,Dibrugurh.
30.	Sh.Premanand: Das Phuharikhan a Village, P.O.Mohanag at,Dibrugarh	2860/84 Dibrugarh	U.B.Sub-Divn.No.I,CWC, Dibrugarh
31.	Sh.Laba Kr.Saikia Barbari Gaon, Jalannagar.	%%8%8% 582/83 Dibrugarh	do
<u>.</u> 2.	Sh.Chandr Kt.Das G/O Simal Ch.Das Moricha G _l on,Chabua.	3965/87 Dibrugarh.	W.T.,Stn.,CWC,Tezu
3:.	Sh.Julan Ch.Das Jokal Natun Gaon, P.O.Tukhurthan.	744/82 Dibrugurh	G&D site CUC, Khowang (Chenimari)
34.	Sn.Ghandkatna Buragohain Dhemusi Demow Kinar Gaon P.O Dhemusi.	3365/84 , Dibrugarh.	Gauge site CWC,Daporizo.
35.	Sh.Rabin Bailong Beheaving Tin Ali P.O.Borbaruah.	Dibrugarh.	Gauge site WC ,Jiagaon,
36.	Sh.Dekton Baruah. Chirisemari Gaon, P.O.Kotoha.	3206/83 Dibrugarh	Gauge site CWC, Namsai
37.	Sh.Promod Rn.Das C/O Dipali Das, Dist.Employment Exch. Dibrugarh.	3539/80 Dibrugarh.	W.T.,Stn.,CWC,Badatighat
	Sh.Arit Ch.Das C/O N.K.Bora, Dist.Employment Exch. Dibrugarh.	1885/87 Dibrugarh	N.T.Road X-ing, Ranganadi
	Sh.Bharat Ch.Das Tulsı Gaon, P.O.Nirmali Gaon, Dibrugarn.	2678/85 Dibrugarh	W.T.,Stn.,CWC,Chouldhowa- ghat.
40.	Sh.Khagen Chetia. Khowang Changm i Gaon, P.O.Khowang.	628/8 5 Dibrügarh	G&D site, CWC, Khoweng (Chenimari)
	Sh.Subrata Dutta gadumani Rly.Colony 3.No.159(B),Dibrugarh	1158/81 Dibrugarh	WUT., Stn., CWC, Chouldhowa-ghat.
· ·	Sh.Jatindra Nath Saikia Na-jan Gaon, P.O.Kotona Just.Dibrugarh.	3221/84 Dibrugarh	Gauge site CWC , Jiagaon.
£==			7

Marked Dermande.

· **i**

(R. L. DUITA) EXECUTIVE ENGINEER

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Copy to :-

35

- 1. The Assistant Enginer, U.B. Sub-Divn. No. I, CWC, Dibrugarh for information necessary action. Joining Report may be sent to this office in due course.
- 2. The Assistant Engineer, U.B. Sub-Divn. No. II, CWC, Jorhat for information and necess ry action. Joining Report may be sent to this office in due course.
- 3. The Assistant Engineer, Subansiri Sub-Division, CWC, Itanagar for information and necessary action. Joining Report may be sent to this office in due course.
- 4. The Assistant Director of Employment, District Employment Exchange, Dibrug 1rh o for information with reference to his letter No. ACT-78/88/2100-04 dated 3th May,1988.
- 5. Account Branch, U. 3. Divn., CWC, Dibrugarh (in duplicate).
- 6. Drawing Branch, U. B. Divn., CWC, Dibrugarh.
- 7. J.E.,(H.Q.).,U.B.Divn.,CWC,Dibrugarh.
- 8. Person concerned.
- 9. Office Order file No.G..5.

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bcg/12588/

Dutta Executive Engineer

तान । प्रदे राजार व्यकारट

म्रेत सरकार

किन्द्रीय वल आयोग

ण - स' - एवं बाद पूर्वानुमान प्रभाग डां क्ष्मिनीय राज्यक मवन, डिस्मुगढ़ - ७म६००३

No. WRFFD/DIB/0/18/2/53-55

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Tel-799

GOVT. OF INDIA
WATER RESOURCES AND FLOOD FORECASTING DIVISION
CENTRAL WATER COMMISSION
P. O. Central Revenue Building.

Dibrugarh - 786003 (Assam)

Orem-FORECAS

fents/Dated 13/5/85 19

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The Officer in charge, Lexhabels Eneck Posts

Subs - Allow to Cross the Check Post.

D/Sir,

I have the honour to state that Shri Pabitra Sonowal, appointed as seasonal Khalasi by undersigned and posted at our Gauge Site Daporize (Arunachal Pradesh) who will stay there up to 15/10/85.

In this connection you are requested to allow him to grossed the inner line disck Dist of Lekhabeli-Sor reporting duty at aforesaid Gauge Site pleased

Yours faithfully,

soff-

DEPUTY DIRECTOR
W.R.F.F.DIVISION (CWC & DIBRUGARH)

Deputy Director;
W. R. F. F. Divn C. W. G.
DIBBUGARH-786003/

Copy to 1-

Post. Along (A.P) It is requested to issue into

2. Shri Pabitra Sonowal for necessary actions

DEPUTY DIRECTOR

W.R.P.P.II VISIONSCHOTDIBRUGARIN

Deputy Director W. R. F. F. Divn C. W. F. DIBRUGARH...786003;

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Gogoi ten oran; next work-charged hading to they of he. 195-3
-20-32-3-232. he will also be extitled to draw dearness and of the relation of the real subject to the condition had down in releasing the relation to broke allowances in torde from time to time. The rest for a little of the relations date in the relations date in the rest had a positional as a rest in the relation of work which wor is e-rifer. The appointment is a relation of the appointment of the relation of the appointment as the relation of the separation of of the sepa

C.F.F.Sub-Division, CWC, Dibrugarh with effect from/wetare 15.5.04

. If the candidate full, to report for waity of presented period the application order will other cancell.

Two Tr/Da will be admissible for joining the

POST.

(J. Gogwami)
Deputy Director
F.F. Division: OnCollippinaria

Maineswar Gogoi

C/O Sri Haresh Changmai.

Sales Tax Office

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PHONE : 20799

Covernment of India Conceal Water Commission Upper Brahmaputra Division 2.0. Central Revenue Building Dibmigarh - 786003(Assam)

1.625 NO 11/2835-3P

Dated, Dibrugarh the 16.5.

MEMORANDUM

, rostal-OFFER OF TEMPORARY APPOINTMENT TO THE POST OF MCFK CHARGED KHALASI

he undersigned hereby offer Shri Lije Sankr Das Pt governy pout of Work-unarged Khalasi on a pay of Rs.7507. solic of Rs. 750-12-870-EB-14-940/-. He will itled to draw dearness and other allowances at the rates and subject to the condition laid down in rules and erring the grant of such allowances in force from time to 4529 4 post is purely temporary and will continue upto 15.10.67 100-4 morring and will not confer any title to permanent employ-11 appointing authority reserves the right of terminating the s ryzy of the appointed at any time without assigning any reason.

To anould meplet himself for duty at Gouse site Tingli and on Onlandini Dub-Diverte Cffect from Confidence of the sport for duty on the prescribed period the · If the

No PA/OA will be admissible for joining the post.

Lite Sankar Jas 1. 3. Maa, LoCo Divrusern.

Go-Gwami Executive Engineer U.B.Division, C.W.C., Dibrugarh

forwarder to :-

icing term of above incumbent may please be sent to this

2 Employment Seficer, Employment Exchange eruno to neg later No. ACT-58/87/2345 r information Di brugarh With dated 8.5.87

reputer Br with, .B.Division, OAC, Di rugarh. ^{कर क} प्राथित है है जिस्सार स्थापना स्थापना ।

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J. Coswani. Executive Engineer

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PHONE : 799

GOVERNMENT OF INDIA CENTRAL WATER COMMISSION WATER RESOURCES & FLOOD FORECASTING DIVISION P.O. CENTRAL REVENUE BUILDING DIBRUGARH-786003.

No.WRFFD/Dib/WC-3/13 86-39. Dated, Dibrugarh the 17.5 /93.

//ZEMORANDUM

SUBJECT :

OFFER OF TEMPORARY APPOTITMENT TO THE POST OF WORK-CHARGED KHALASI.

The undersigned hereby offers Shii Khagendra Nath

Konwar a temporary post work scharged Khalasi on a pay of Rs. 196/- per month in the scale of pay of As. 196-3-220-EB-3-232. He will also be entitled to draw dearness and other allowances at the rates admissible uncar and subject to the condition laid down in rules and orders governing the grant of such allowances in force from time to time. The post is purely temporary and will continue upto 15.10.83 or completion of work whichever is earlier. The appointment is purely temporary and will not confer any title to permanent employment. The appointing authority reserves the right of terminating the services of the appointed at any time without assigning any reason.

He should report himself for duty to C.F.F., Gauge

If the candidate Fails to report for duty on the prescribed period the appointment order will stand cancell.

No TA/DA will be admissible for joining

the post.

COSWAMI DERUFT DIRECTOR

Shri Khagendra Nath Re Konwar ... DIVISION: CVC: DIPRUGARH:

Vill.Jamirah Gohat Gaon,

P.O.Borboruah

Dist .Dibrugarh .

Copy forwarded to :-

1. The Assistant Engineer, C.F.F. Sub-D. vision, CWC, Dibrogarh/Lornat/ Itanagar. Joining report of above incumbent may please be sent to this office in decourse.

2. The Employment Officer, Employment Exchange with reference to his letter No. dated for information.

3. accounts Branch, W.R.&F.F. Division, C.C. Dibrugarh (in duplicator

4. Office Order file No.G-5.

J. GOSWAMI DEPUTY DIRECTOR W.R.& F.P. DIVISION: CUC: DIBRUGARH:

PHONE: 20799

Government of India Upper Brahmaputra Division Central Water Commission P.O. Central Revenues Building Dibrugath-786 003 (Assam)

No.U3D/Dib/WC-3/2667-71 Dated, Dibrugarh the MEMORENDUM

SUBJECT: OFFER OF TEMPORARY APPOINTMENT TO THE POST OF WORK-CHARGED KHALASI.

The undersigned hereby offer Shri Khagen Chetia a temporary post of Work-charged Khalasi on a pay of Re.750/- per month in the scale of pay of Rs.750-72-876-EB-74-940/-. Ho will also be entitled to draw dearness and other allowances at the rates admissible under and subject to the condition laid down in rules and orders governing the grant of such allowances in force from time to time The post is purely temporary and will continue uptp 15.10.37 or in completion of work whichever is earlier. The appointment is purely temporary and will not confer any title to permanent employment. The appointing authority reserves the right of terminating the services of the appointee at any time without assigning any reason.

He should report himself for duty at GOS site from 15.5.07. The cancidate fails to report for duty on the prescribes period the appointment order will stand cancell.

No CA/DA wall be same as ble for joining the post.

Ari Knagen Chetia

P.O. Khon ang

GOSWAMI EXECUTIVE ENGINEER J. DIVISION: UWC: DIBRUGARH

Copy forwarded to :-

1. The Assistant Engineer

Obling report in cf above incumbers may please be sent to this office in due course.

The Employment Officer, Employment Exchange Dibrugarh

with reference to his letter No.

ACT-58/87/2345 dated 8.5.87 for information.

- 3. Accounts Branch (in duplicate) U.B.Division, CWC, Dibrugarh.
- 4. Office Order File No.3-5.
- 5. FIRA No. HUFT.

(J. GOSWAMI) EXECUTIVE ENGINEER U. 3. D. VISION: OWC: DIBPUGARH

Her Ed Juna

TO WHOM IT MAY CONCERN

This is to certify that Shri lebs Kumer Das has been worlding as Work-Charged Khalasi (Sessonal) under this Division for the following periods.

From 1- 15-5-87 to 15-10-87 15-5-88 to 31-10-88 15-5+89 to 15-10-89 15-5-90 to 15-10-90 15-5-91 to 22-10-91 15-5-92 to 19-9-92.

During these periods his work and conduct has been found quito satisfactory.

Attisted 19.9.9.

U.B.Division: CHC: Dibrugarh:

My Dense !

Control and offindia Control ator Commission Copper Br. Amapatra Division Control Ecvenue Building Phys. 1915- 736003 W/

--//2/ 0-3/3/3366-75 petod. Dibrugarh the

17/_/91.

OFFICE OFWER

The undersigned horeby offers the following persons accompanies of Mislaul (Ad-Rechasia) one pay of Re. 750/con which he was eache of pay of Es. 750-12-870-ME-14-940/-. They will also be cavified to draw decrees and other allowances at the rate an insible under and subject to the condition laid down in the relation erland governing the grant of such allowances in force from the to time. The post is purely temporary and will continue that for CD days weed. 19.6.91. Their services may be i extended upto suction for CB days if the department will be desired. The matches cuthority reserves the right of terminating the service of the CD days of the vitted without assigns any reasons.

They should report mathemselves for duty to the place of posting with offestirem 19.6.91 (F.N.) failing which the as similarly will obtain cancelled.

No 20/Dh will be admissible for joining in the post.

Light was and Address / lace of posting

WaB. Division. OWO , Dibrugarh.

2. Miss Mibedita Sharma 6/0 Jogordea Math Sharma, Jibedghukma Hogar, 1.0.0...Delleing, Dibregorh.

- do -

D. Him Mim Segai G/O /mirch Gogai Mohanchat, Mohanchat, Mohanchat,

U.B.Sub-Divn.No.I.CWC. Dibrugarh.

4. Sh. Atolida. Rorang 6/0 dai thiya bingh Borsh, 11 Ma. Palarikhanda Cesa, 100 da tamagkanga Cesa,

Jiegeon Geogo Site. CWC. Sadiya, Tinsukia, Assar.

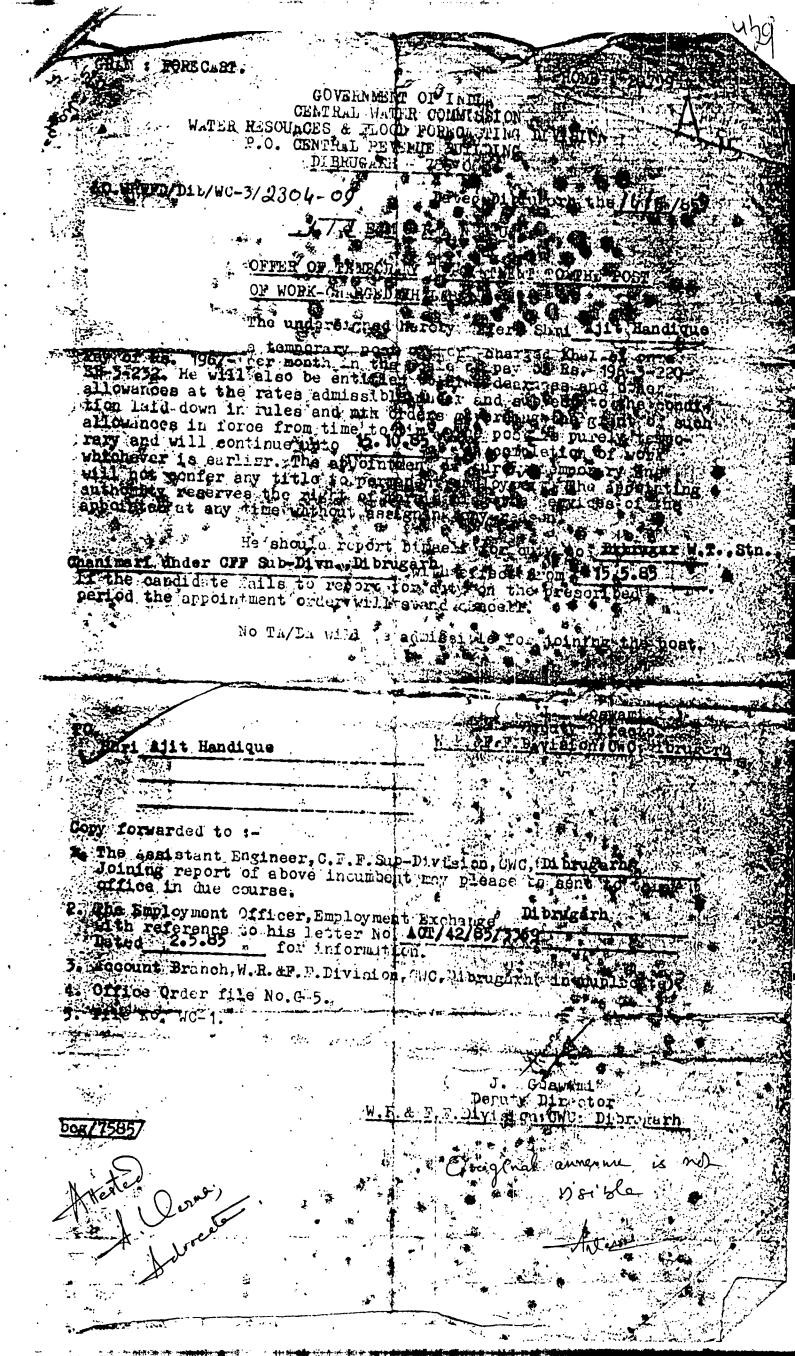
5/ Limi rurna Ch. Currug. C/C Luic Balock fina Currug Ghorenia Coon, Gl. Herberuch, Dibrugarh.

Raharkatia Gauge Site, CTC, Naharkatia, Dibrugarh.

Executive Engineer
U.F. Division. C. C. Dibrucati

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Atteste Jourse



oka, : Kawasi. FROME 3 CENTRAL WATER COMMISSION

CO. CLUMBE TO FOR CAMPING DIVISION

TO COMMISSION

TO C Charleton OF Lilla T.O. WEE. 0/DLL/WJ-3/1748-32 Dates, Diorugarie the 9:55 - ZBAGHTYDUM A CONTRACTOR OF THE PARTY OF TH OFFILE OF THE CHART ACTOL CHART TO THE OF WORK-CHARGED KALLAST. The undersigned hereby offers Shri Brojen-Cheti a say of Rs. 1967- ser month of the scale of vavior Reference Resident Coet 220-33-3-232. He will also be entitled to the scale of vavior Reference and allowances in rece from time to time The scale of the coefficient of the scale of vavior Reference and allowances in rece from time to time The scale completion of work whichever is earlier. The appointment is earlier the appointment and the scale of the s rider or Sub-Divn., Dibrugaria, rt himself for Deriou the al rost. NO TATUA WILL pe administration Te, Sarı Brojen Chetia M·K Hatigandhai Gaon P.O. Nadua Oreiginal amesome Alected (Josepha) A', K, UExecutive

Government of India Central Water Commission Upper Brahmaputra Division P.O. Central Revenue Building Dibrugarh - 786003

NO.UBD/Dib/WC-3/92/ 3/16- 20

Dated, Dibrugarh the 16.

ZTFFICE ZTRDER

The undersigned hereby offers the following arsons a temporary post of Khalasi(Seasonal) on a pay of Rs. 750/- per month in the scale of pay of Rs. 750-12-870-EB-14-940/-. hey will make admissible under and other allowances at the rates admissible under and subject to the conditions late down in the rules and orders governing the grant of such allowances in force from time to time. The post is purely temporary and will continue upto 15.10.92 or completion of work whichever is carlier.
The appointment is purely temporary and will not confer any title to permanent employment. The appointing authority reserves the right of terminating the service of the appointee at any time without assigning any reason.

They should report themselves for duty to the place will stand cancelled. days failing which the appointment order

NO TA/DA will be admissible for joining the 3-3t.

Sl. Name and Address E.E.Regn.with Place of posting name of E.E.

1. Sh. Pranay Chakraborty C/O Harendra Kr. Chakraborty. Subochani Road, Tinsukia, Assam.

118/90

Chouldhowaghat under Subansiri Sub-Divn . Itanagar

Executive

Copy to :-

- 1. The Assistant Engineer, U.B. Sub-Divn. No.I & II and Subansiri Sub-Division, CWC, Dibrugarh/Jorhat/Itanagar. The joining report of W/C Khalasi may please be sent to this office in due course.
- 2. The District Employment Officer, Dibrugarh/Jorhat/Simmar/
- 3. The Extra Asstt.Director(HM),U.B.Divn.,CWC,Dibrugan.
- 4. *CCount Branch(in duplicate).
- 5. H.Q.,J.E., (In duplicate)/Drawing Branch, U.B. Divn., C., "ibrugart 6. Person concerned
- 7. Officer Order file No.G-5/ File No.C-9(A).

(A.K. 5 Executive

Jerus Laries

GR/

GOVERNMENT OF INDIA

CENTRAL WATER COMMISSION
WATER RESOURCES & FLOOD FORECASTING DIVN.:

P.O.: C. F. BUILDING::: DIBRUGARH--786003

.10. UBD/DIB/WC-3/88/ 2774-823

12th May,1988. Dated

PHONE: 20799

MEMORANDUM

SUBJECT : OFFER OF TEMPORARY APPOINTMENT TO THE POST OF WORK-CHARGED KHALASI (SEASONAL).

The undersigned hereby offers the following persons a teporary post of Khalasi(seasonal) on a pay of Rs. 750/- per month in the Scale of Pay of Rs. 750-12-870-EB-14-940/-. They will be also be entitled to draw dearness and other allowances at the rates again the control of th ssible under and subject to the condition laid down in the rules and orders governing the grant of such allowances in force from time to time. The post is purely temporary and will continue upto 15.10.1988 or on completion of work whichever is earlier. The appointment is purely temporary and will not confer any title to permanent employ-ment. The appointing authority reserves the right of terminating the services of the appointee at any time without assigns any

They should report themselves for duty to the place of reason. posting with effect from 15.5.1988, failing which the appointment order will stand cancell.

No TA/DA will be admissible for joining the post.

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Sl:	Name & Address	with name of	.place of posting
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	Sh.Dipt Kr.Gogoi, C/C Lalit Gogoi, Paltan Bazar,P.O.Jalannagan	999/79	U.B.Sub-Divn.No.I,CWC, Dibrugarh.
2.	Sh.Nager Baruah,	3067/77	- do
(C%O Hotel Dowarah, Jalannagar,Dibrugarh.	oibrugarh	•
	Sh.Runu Tamuli, Nilmaniphukon High School, Compound, P.O.Dibrugarh.	1128/85 Dibrugarh	G≅D site ^{CW} C,Chenimari.
4.	Brojen Chetia Hati Gandhai Gaon, P.O.Nadua, Dibrugarh.	526/83 Dibrugarh.	W.T.,Stn.,Dholla,CWC.
5.	Sh.Khagendranath Konwar Jamirah Cohain Guon, P.O.Borbaruah, Dibrugurh.	2920/79 Dibrugarh.	do
6.	Sh.Jagyadhar Das Harid Ha.Gaon, P.O.Chabua.	3479/83 Dibrugarh	U.E.Division,CWC,Dibrug
7.	Tinkeswar Das Jiban Phukan Nagar, F.O.C.R.Bubding, Dibrugarh	1358/82 Dibrugarh.	W.T.,Stn.,Naharkatia.
8.	Sh.Paramananda Das Khowang Koibartta Gaon, Rx0.DihgakixxxixxXixxo P.O.Khowanaghat.	19/84 Dibrugarh.	G&D site, CWC, Sibsagar.

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9. Sh.Bhadreswar Gohain Kotoha Na-Gaon, P.O.Baligaon.	-0	13/83 G& rugarh	D site CVC,Kr (Chenim	nowang
10.Sh.Kisori Giri Jiban Phukan Nagar, P.O.C.R.Building,Dib		76/83 U.I	3. S ivn.,CWC,D	
M1.Sh.Ratnaswar Gogoi Barpather Kamar Gaon P.O.Kamar Gaon.	31		ige site CWC,	Yazali
12.Sh.Ranjit Khati Binarigutia Gaon, P.O.Ghurania,Dibrugar	41 Dibruc	6/86 U.E. garh Dibr	Sub-Divn.I,Cw ugarh	ic,
13.Sh.Ajit Handique, Kotoha Ali Gaon, P.O.Baligaon.	2465 Dibruga	5/84 G&D :	site CWC,Chen	imari
14.Sh.Pabitra Sonwal Tinisukia Gaon, P.O.Lezai,Dibrugarh.	1098 Dibruga	/83 Gauge rh	e site CVC,Na	msa <u>i</u>
15.Sh.Khalin Ch.Das Tingkhang Bhangaali, P.O.Mohanaghat.	4853 Dibrugu	/86 U.B.S rh Dibru	ub-Divn.I,CWC	Ξ,
16.Sh.Chandra Kanta Nath Rupnagar, Dibrugarn.	874/8 Dibrug	35 G&Ds	ite CWC,S _{ibsa}	lgar
17.Sh.Ajit Kr.Gogoi Barbari Gaon,Jalannaga Dibrugarh.		81 W.T.	Stn.,Naharkat	ia
18.Sh. Ashok Kr. Senchowa C/O Mohendra Das, Jagat Bhandar, Milan Nag	1156/8 Dibruga	6 /Gauge s rh	ite CWC,Miao	
C/O R.B.Chetia, Barbari High School, (AFC),Dibrugarh.	5353/84 Dibrugart	4 G _a uges	ite CWC,Kamba	ing
20.Sh.Bhaben Baruah Jamirah Kapow Gaon, P.O.Dhamal Gaon.	389/81 Dibrugarh	U.B. ^S ub- Dibrugar	Divn.I,CWC,	
21.Sh.Rijit Das Natun Telela Gaon, P.O.Mohanaghat, Dibrugurh	3254/83 Dibrugarh	U.B.Divn	.,CWC,Dibrug	ìrh
22.Sh.Balin Sonwal, Kotoha Na-gaon, P.O.Kotoha.	3117/85 Dibrugarh	Gauge sit	te CWC,Miao	
3.Sh.Lalit Orang Ghurania Village, P.O.Ghurania.	2975/80 Dibrugarh	W.T.,Stn.	,Tezu.	
4.Sh.Ujjal Das Sukhan Pukhuri Village, Mohanaghar,Dibrugarh	2733/82 Dibrugarh	U.B.Sub.D Dibrugarh	ivn.I,CWC,	
D.Sh.Jiten Phukan Dhemesi Majguon, P.O.Khowang.	3407/85 Dibrugarh		,CWC, ^M argheri	ta.
.Sh.Biju Sankar Das Santipara,B.C.Das Road, Dibrugarh.	2306/83 Dibrugarh	Gauge site	: CMC,Kambang	•
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? 7 ,	Sh.Bhucush Ch.Dhs Tingkhong Bhangabli P.O.Mohinnghat.	856/82 Dibrugarh	U.B.Sub-Divn.,CWC, Dibrugarh
28 -	Shakalyan Saikia Dainijan Gaos, P.O.Beheating Tinali	785/81 Diþrugarh	W.T.,Stn.,Dholla.
.9.	Sh.Deba Kr.Das Puharikhania Village, P.O.Mohanagait,Dibrugarh.	2518/81 Pibrugurh	U.B.Divn.,CWC,Dibrugarh.
30.	Sh.Premanandi Das Phuharikhanii Village, P.O.Mohanag at,Dibrugarh	2860/84 Dibrugarh	u.B.Sub-Divn.No.I,CNC, Dibrugarh
31.	Sh.Laba Kr.Saikia Barbari Gaon, Jalannagar.	%28 %8 582/83 Dibrugarh	- do -
32.	Sh.Chandr Kt.Das C/O Simal Ch.Das Moricha Glon,Chabua.	3965/87 Dibrugarh.	W.T.,Stn.,CWC,Tezu
33.	Sh.Julan Ch.Das Jokai Natun Gaon, D.O.Takhurthan.	744/82 Dibrugarh	G& ^D site CUC, Khowang (Chenimari)
34	Sh.Chanakatna Buragonain Dhemasi Demow Kinar Gaon P.O.Dhemasi.	3365/84 Dibrugarh.	Gauge site CWC,Deporizo.
3 5.	Sh.Rabin Bailong Beheating Tin Ali P.O.Borbaruah	- 1514/79 Dibrugarh.	Gauge Bite CMG:,Jiagaen.
36	. Sh.D _o kan Baruah. Chiri gmari Gaon, P.C.Kotoha.	3206/83 Dibrugarh	Gauge site CWC, Namsui
3"	. Sh.Pr.mod Rn.Dal C/O Pipali Das, Dist.Employment Exch. Dibrugarh.	3539/80 Dibrugarh.	W.T.,Stn.,CWC,Badatighat
38	. Sh.Arit Ch.Das C/G N.K.Bord, Dist Employment Exch. Dibneg.rn.	1885/87 Dibrugarh	N.T.Road X-ing,Ranganadi
39	. Sh.Bharat Ch.Das Tulsi Gaon, P.O.Mirmali Gaon, Dibrugarh.	2678/85 Dibrugarh	W.T.,Stn.,CWC,Chouldhowa
40	Shirhagen Chetia. Khowang Changm i Guon, P.O Khowang.	628/85 Dibrugarh	G&D site,CWC,Khowang (^C henimari)
41	. Sh. Subrana Dubta Kadumani Ply Colony B.No.159(B) Dibrugarn	1:58/81 Dibrugarh	W:T.,Stn.,CWC,Chouldhowa ghat.
42	Sh.Jatindra Nath Saikia Na-jan Gaon, P.O.Kotoha Dist.D. brugarh.	3221/84 Dibrugarh	Gauge site CWC, Jiagaon.
	() () () () () () () () () ()		(R. L. DUITA) EXECUTIVE ENGINEER

Mark Darys:

EXECUTIVE ENGINEER

Contd...4...

HONE: 207 99

Government of India
Central Water Commission
Upper Brahmaputra Division
P.O. Central Revenue Building
Dibrugarh- 786003

NO.UB)/Dib/NC-3/95/1956-b a Dated, Dibrugarh the b-5. /95.

OFFICE ORDER

The undersigned hereby offers the following person a temporary post of Khalasi(Seasonal) on pay of Rs.750/- per month in the scale of pay of Rs.750-12-870-EB-14-940/- alongwith dearness and other allowances at the rates admissible (under and subject to the conditions laid down in the rules and orders governing the grant of such allowances in force from time to time). The post is purely ad-hoc and will continue maximum upto 15.10.95 or requirement of job which ever is earlier. It would not conter any title of further employment of any kind. The appointing authority reserves the right of terminating the service of the appointee at any time without assigning any reason and immediately on finding any absence from duty or any kind of negligence/allogations.

He should definitely report for dity at the following place of the on 15.3.95 (FN) failing which the appointment order would automatically stand cancelled. No request for either change of posting or extension of date of joining shall be entertained. The appointee should perform his duty with regularity punctuality, sincerity and interest for the emergency flood forecasting job.

T No TA/DA is admissible for joining the poot.

S1. Name and address Exchange Regn.and Place of posting name of amployment exchange.

1. Sh. Runu Tamuli,
Nalmoni Phukan High
School Compound,
Dibrugarh.

No.1128/85 Dibrugarh &D site Chenimari under U.B.Sub-Divn.I, Dibrugarh.

LIL

(R. L. Dutta)
Executive Engineer
U.B.Division, CWC, Dabrugarh

Copy to :_

- 1. Person concerned (through post on his last known residential address).
- 2. The Assistant Engineer, U.B. Sub-Divn. No. I/II and Subaratin Sub-Division, CWC, Dibrugarh/Jorhat/Itanagar and ADD (HII) | 112 joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
- 3. W. AAO/H.C./Concerned Section In-charge/Concerned Fig. With

Master Derma

ST.

PHONE: 207 99

Government of India Central Water Commission Upper Brahmaputra Division P.O. Central Revenue Building Dibrugarh- 786003

NO.UBJ/Dib/WC-3/95/1890-94 Dated, Dibrugarh the 6.5./95.

OFFICE ORDER

The undersigned hereby offers the following person a temporary post of Khalasi(Seasonal) on pay of Rs.750/-- per month in the scale of pay of Rs. 750-12-870-EB-14-940/- alongwith dearness and other allowances at the rates admissible (under and subject to the conditions laid down in the rules and orders governing the grant of such allowances in force from time to time). The post is purely ad-hoc and will continue maximum upto 15.10.95 or requirement of job which-ever is earlier. It would not confer any title of further employment of any kind. The appointing authority reserves the right of terminating the service of the appointee at any time without assigning any reason and immediately on finding any absence from duty or any kind of negligence/allegations.

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" No TA/DA is admissible for joining the post.

51. Name and address Exchange Regn.and Place of posting No. name of employment i exchange.

Sh. Bhadreswar. Borgohain Vill Kotoha Na-gaon, P.O. Baligaon, Dibrugarh

No.1843/85 Dibrugarh

Dibrugarh Gauge site

L. Dutta Executive Engineer U.B.Division, CWC, Dibrugarh

Copy to :_

- 1. Person concerned (through post on his last known residential
- 2. The Assistant Engineer, U.B. Sub-Divn. No. I/II and Subansiri Sub-Division, CWC, Dibrugarh/Jorhat/Itanagar and EAD (HM). His joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
- 3. W AAO/H.C./Concerned Section In-charge/Concerned File with

Central Water Commission
Upper Brahmaputra Division
P.O. Central Revenue Building
Dabrugarh 786003

2/b 13

NO.UBJ/Dib/WC-3/95/1880-8H Dated, Dibrugarh the 6.5. /95.

OFFICE ORDER

The undersigned hereby offers the following person a temporary post of Khalasi(Seasonal) on pay of Rs.750/- per month in the scale of pay of Rs.750-12-870-EB-14-940/- alongwith dearness and other allowances at the rates admissible (under and subject to the conditions laid down in the rules and orders governing the grant of such allowances in force from time to time). The post is purely ad-hoc and will continue maximum upto 15.10.95 or requirement of job which ever is earlier. It would not confer any title of further employment of any kind. The appointing authority reserves the right of terminating the service of the appointee at any time without assigning any reason and immediately on finding any absence from duty or any kind of negligence/allegations.

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Y No TA/DA is admissible for joining the post.

S1. Name and address

Exchange Regn.and Place of posting name of employment exchange.

1. Sh. Khalin Das
Tingkhong Bhangali,
P.O. Mohanaghat,
Dibrugarh

No.4853/86 Dibrugarh DESTRUCTION OF THE PROPERTY OF

MET SECTION U.B.Divn., Dibrugarh

(R. L. Dutta)

Executive Engineer

U.B.Division, CWC, Dibrugarh

1. Person concerned (through post on his last known residential

2. The Assistant Engineer, U.B. Sub-Divn. No. I/II and Subart in Sub-Division, CWC, Dibrugarh/Jorhat/Itanagar and EAD (HM). He joining report may please be sent to this office in due course and services be properly utilised with strict supervision.

3. W. AAO/H.C./Concerned Section In-charge, Concerned File with

Attes Vorociti.

FHONE . 20799

TOREC ST.

Government of India Central Water Commission Upper Brahmaputra Division P.O. Central Revenue Building Dibrugarh. 786003

NO.UBJ/Dib/WC-3/95/2015 6-68

2056-60 Dated Dibrugarti the 10.5. 195.

OFFICE ORDER

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TNO TA/DA is admissible for joining the Post.

Exchange Regn.and Place of posting S1. Name and address name of employment! exchange.

Sh. Bhaben Baruah Jamirah Kopoi Gaon, P.O.Dhamal Gaon, Dibrugath.

No.389/81 Dibrugarh

W.T., Stn., Dholla under U.B. Sub-Divn. I, Dibrugarh.

1 (1) (R. L. Dutte Executive Engineer U.B.Division, CWC, hiprugarh

- 1. Person concerned (through post on his last known residential Copy to :-
- 2. The Assistant Engineer, U.B. Sub-Divn. No. T/II and Subansici Sub-Division, CWC, Dibrugarh/Jorhat/Ita nagar and AD (IM). His joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
- 3. TX AAO/H.C./Concerned Section In-charge/Concerned / Law with Steno.

Alexand Johnson

PHONE: 20799

Government of India Central Water Commission Upper Brahmaputta Division P.O. Central Revenue Building Dibrugarh- 786003

NO.UBJ/Dib/WC-3/95/1895 -99 Dated, Dibrugarh the b.b. /95.

OFFICE ORDER

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Y No TA/DA is admissible for joining the post.

S1. Name and address Exchange Regn.and Place of posting name of employment! No. exchange.

Sh. Bolin Sonwal, Kotoha Na-gaon, P.O. Kotoha, Dibrugarh No.3117/85 Dibrugarh

Dibrugarh Gauge Site.

(R. L. Dutia) 3.. U.B.Division, CWC, Dibrugarh

Copy to :_

- 1. Person concerned (through post on his last known residential address).
- 2. The Assistant Engineer, U.B. Sub-Divn. No. I/II and Subansiri Sub-Division, CWC, Dibrugarh/Jorhat/Itanagar and EAD (HM). His joining report may please be sent to this office in due cour and services be properly utilised with strict supervision.
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A James,

PHONE: 207-99

Government of India
Central Water Commission
Upper Brahmaputra Division
P.O. Central Revenue Building
Dibrugarh. 786003

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1/0

NO.UB)/Dib/WC-3/95/1925-29 Dated, Dibrugarh the 6.5. /95.

OFFICE ORDER

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Y No TA/DA is admissible for joining the post.

Sl. Name and address Exchange Regn.and Place of posting name of employment exchange.

1,

Sh.Deben Baruah, Chenimari Gaon, Khowang P.O. Khowang, Dibrugarh. No.3206/83 Dibrugarh G & D site Chenimari under U.B.Sub-Divn.No.I. CWC.Dibrugarh.

(R. L. Dutta)
Executive Engineer
U.B.Division, CWC, Dibrugarh

Copy to :-

- 1. Person concerned (through post on his last known residential address).
- 2. The Assistant Engineer, U.B. Sub-Divn. No. I/II and Subansiri Sub-Division, CWC, Dibrugarh/Jorhat/Itanagar and EAD(HM). His joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
- 3. W AAO/H.C./Concerned Section In-charge/Concerned File with Steno.

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PHONE : 207 99 ST.

Government of India Central Water Commission Upper Brahmaputra Division P.O. Central Revenue Building Dibrugarh. 786003

NO.UBJ/Dib/WC-3/95/1905-09 Dated, Dibrugarh the 1.5.

OFFICE GROER

The undersigned hereby offers the following person a temporary post of khalasi (Seasonal) on pay of Rs.750/- per month in the scale of pay of Rs. 750-12-870-EB-14-940/- alongwith dearness and other allowance of Rs. 750-12-870-EB-14-940/- alongwith dearness and other allowances at the rates admissible (under and subject to the conditions laid down in the rules and orders governing the grant of such allowances in force from a line of such allowances in the such a line of such allowances in force from a line of such allowances at the rates admissible (under and subject to such a line of such a line grant of such allowances in force from time to time). The post is grant or such allowances in force from time to time). The post is purely ad-hoc and will continue maximum upto 15.10.95 or requirement of job which ever is earlier. It would not confer any title of further employment of any kind. The appointing authority reserves the right of terminating the service of the appointee at any time without assigning any mason and immediately on finding any absence without assigning any mason and immediately on finding any absence without assigning any reason and immediately on finding any absence from duty or any kind of negligence/allegations.

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TNO TA/DA is admissible for joining the post.

Exchange Regn.and Place of posting name of employment! S1. Name and address exchange.

/sh. J.N.Saikia, Nawjan Gaon, P.O. Kotoha, Dibrugarh.

No.2 3221/84 Dibrugarh

W.T., Stn., Miao under U.B.Sub-Divn.I, CWC.Dibrugarh.

L. Dutta (R. Executive Engineer U.B.Division, CWC Dibrugarh

- person concerned (through post on his last known residential
- 2. The Assistant Engineer, U.B. Sub-Divn. No. I/II and Subansiri Sub-Division, CWC, Dibrugarh/Jorhat/Itanagar and EAD (HM). His joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
 - AAO/H.C./Concerned Section In-charge/Concerned File with Steno.

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Government of India Central Water Commission Upper Brahmaputra Division P.O. Central Revenue Building Dibrugarh. 786003

NO.UB)/Dib/WC-3/95/tght-kb Dated, Dibrugarh the b. 5.

OFFICE ORDER

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T No TA/DA is admissible for joining the post. To

S1. Name and address Exchange Regnland Place of posting No. name of employment exchange.

Sh. Pabitra Sonwal Tinsukia Gaon, P.O. Lezai, Dibrugarh.

Dibrugarh

&D site Parbatipur under U.B. Sub-Divn. I, Dibrugarh.

(R. L. Dutta Executive Engineer U.B.Division, CWC, Dibrugarh

Copy to :_

1. Person concerned (through post on his last known residential

1.

2. The Assistant Engineer, U.B. Sub-Div. No. I/II and Subansiri Sub-Division, CWC, Dibrugarh/Jorhat/Itanyar and EAD (HM). His joining report may please be sent to this of ice in due course and services be properly utilised with trict supervision.

FX AAO/H.C./Concerned Section In-chage, Concerned Fils with

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Government of India Central Mater Commission Upper Brahmaputra Division P.O. Central Revenue Building Dibrugarh. 786003

NO.UBJ/Dib/MC-3/95/1986-90 Dated Dibrugarh the 6.5.195.

OFFICE ORDER

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1. Sh. Ratneswar Gogoi C/O R. Borchetia, Barbari M.E.School, (AMC), P.O. AMC., Dibrugarh.

 $N_0.310/85$ Dibrugarh

W.T., Stn., Nahark at ia under U.B. Sub-Divn.I, Dibrugarh.

joining Report

011... (R. L. Dutta |)

Executive Engineer U.B.Division, CVC, Other ugarh

Copy to :_

- 1. Person concerned (through post on his last known residential
- 2. The Assistant Engineer, U.B. Sub-Divn. No. 1/II and Subargiri Sub-Division, CWC, Dibrugarh/Jorhat/Itanagar and EaD (HM). 113 joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
- ?. TX AAO/H.C./Concerned Section In-Charge, Concerned File with

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C.ST.

PHONE : 207.99

Government of India Central Water Commission Upper Brahmaputra Division P.O. Central Revenue Building Dibrugarh. 786003

NO.UBJ/Dib/WC-3/95/1976-80 Dated, Dibrugarh the 6.5.

OFFICE ORDER

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T No TA/DA is admissible for joining the 1000.

Sl. Name and address

Exchange Regn.and Place or posting name of employment 'exchange.

Sh. Biju Sankar Das B.C.Das Road, Opp.Rly Cmimmy Station, Dibrugarh.

No. 2306/83 Dibrugarh

W.T.,Stn.,Dholla under U.B. Sub-Divn.I, Dibrugarh.

Copy to :-

-----(R. L. Dutac .) Executive Drgd: cer U. B. Division, CWC, Debugarh

- 1. Person concerned (through post on his last known man contial
- 2. The Assistant Engineer, U.B. Sub-Divn. No. I/II and Sub- Div Sub-Division, CWC, Dibrugarh/Jorhat/Tta nagar and (PD (PM)). ipining report may please be sent to this office in cus cour services be properly utilised with strict s mervison
- ?。 Tr ABO/H.C./Concerned Section Inscharge, Construction it h

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PHONE: 207 99

ST.

Central Water Commission
Upper Brahmaputra Division
P.O. Central Revenue Building

Dibrugarh- 786003

NO.UBJ/Dib/WC-3/95/1995-99 Dated, Dibrugarh the 6.5. /95.

OFFICE ORDER

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TA/DA is admissible for joining the post.

S1. Name and address Exchange Regn.and Place of posting name of employment exchange.

1. Sh.Khgendra Nath Konwar, Jamirah Gohain Gaon P.O.Barbaruah, Dibrugarh No.2920/79 N. Lakhimpur W.T., Stn., MXRE Namsai under U.B. Sub-Divn. I, CWC, Dibrugarh.

CP TO DU

(R. L. Dutta)
Executive Engineer
U.B.Division, CWC, Dibrugarh

Copy to :_

- 1. Person concerned (through post on his last known residential address).
- 2. The Assistant Engineer, U.B. Sub-Divn. No. I/II and Subansiri Sub-Division, CWC, Dibrugarh/Jorhat/Itanagar and EAD(HM). His joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
- 2. 7/ ANO/H.C./Concerned Section In-charge/Concerned File with Steno.

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PHONE: 207 99

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Government of India Central Water Commission Upper Brahmaputra Division P.O. Central Revenue Building Dibrugarh- 786003

MO.UBD/Dib/WC-3/95/19 N5-19 Dated, Dibrugarh the 6.5% /95.

OFFICE ORDER

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S1. Name and address

فالمعارف المحالة والمتاهد والمتعارض والمتعارض والمتاهد والمتالية والمنطقة والمتاهد و Exchange Regn.and Place of posting name of employment! 'exchange.

Sh. Khagen Chutia

No.628/85 Dibrugarh · rh. W.T., Stb. Miao under U.B.Sub-Divn.I, CWC, Dibrugarh.

C/O A.E., U.B.Sub-Divn.No.I, CWC,Dibrugarh.

L. Dutta Executive Engineer V.B.Division, CWC, Dibrugarh

Copy to :-

- 1. Person concerned (through post on his last known residential address).
- 2. The Assistant Engineer, U.B. Sub-Divn. No. I/II and Subansiri Sub-Division, CWC, Dibrugarh/Jorhat/Ita nagar and EAD (HM). His joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
- 3. W AAO/H.C./Concerned Section In-charge/Concerned File with Steno.

Alles Ted , Janua ;

RAM : FORECAST.

PHONE : 207 99

Government of India Central Water Commission Upper Brahmaputra Division P.O. Central Revenue Building Dibrugarh. 786003

NO.UBJ/Dib/WC-3/95/2015-19 Dated, Dibrugarh the 6.5./95.

OFFICE ORDER

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"No TA/DA is admissible for joining the most.

S1. Name and address Exchange Regn.and Place of posting No. name of employment 'exchange.

1. Sh.Deba Kr. Das Ph Puharikhania Gaon P.O. Mohanaghat, Dibrugarh.

No.2975/80 Dibrugarh

Met Section U.B.Division, Dibrugarh

Copy to :-

L. Dutta Executive Engineer U.B.Division, CWC, Dibrugarh

- 1. Person concerned (through post on his last known residential
- 2. The Assistant Engineer, U.B. Sub-Divn. No. I/II and Subansiri Sub-Division, CWC, Dibrugarh/Jorhat/Ita nagar and EAD (HM). His joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
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A diring

PHONE: 20799

Government of Undia . Central Water Commission Upper Brahmaputra Division P.O. Central Revenue Building Dibrugarh. 786003

NO. UB)/02-3/95/1815-19 Dated, Dibrugarh the 6. 5. /95.

OFFICE ORDER

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Tho TA/DA is admissible for joining the post

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1. Sh. Purna Ch. Urang

C/O A.E., U.B.Sub-Divn.II, Jorhat

Gauge site Rhogdoi under U.B. Sub-Divn.II, CWC, Jorhat

(R. L. Dutta - Executive Engineef U.B.Division, CWC, Dibrugarh

Copy to :_

- 1. Person concerned (through post on his last known regidential
- 2. The Assistant Engineer, U.B. Sub-Divn No. I/II and Subanciri Sub-Division, CWC, Dibrugarh/Jorhat/Ita nagar and EAD (HM). 416 joining report may please be sent to this office in due cource and services be properly utilised with strice supervision.
- ?. JN NOVE.C./Concerned Section In-charge, Construed File with

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Covernment of India
Central Water Commission
Upper Brahmaputra Division
P.O. Central Revenue Building
Dibrugarh. 786003

PHONE : 207 99

NO.UB)/Dib/WC-3/95/1936-40 Dated, Dibrugarh the 6.5. /95.

OFFICE ORDER

The undersigned hereby offers the following person a temporary post of Khalasi (Seasonal) on pay of Rs.750/- per month in the scale of pay of Rs.750-12-870-EB-14-940/- alongwith dearness and other allowances at the rates admissible (under and subject to the conditions laid down in the rules and orders governing the grant of such allowances in force from time to time). The post is purely ad-hoc and will continue maximum upto 15.10.95 or requirement of job which ever is earlier. It would not confer any title of further employment of any kind. The appointing authority reserves the right of terminating the service of the appointee at any time without assigning any reason and immediately on finding any absence from duty or any kind of negligence/allegations.

He should definitely report for duty at the following place of the on 15.5.95 (FN) failing which the appointment order would automatically stand cancelled. No request for either change of posting or extension of date of joining shall be entertained. The appointee should perform his duty with regularity, punctuality, sincerity and interest for the emergency flood forecasting job.

Y No TA/DA is admissible for joining the post.

S1. Name and address

Exchange Regn.and Place of posting name of employment exchange.

Ajit Handique, Kotoha Baligaon, P.O. Baligaon, Dibrugarh.

No.2465/84 Dibrugarh

G & D site Chenimari under U.B.Sub-Divn.I, CWC,Dibrugarh.

(R. L. Dutta)
Executive Engineer
U.B.Division, CWC, Dibrugarh

Copy to :_

- 1. Person concerned (through post on his last known residential
- 2. The Assistant Engineer, U.B. Sub-Divn. No. I/II and Subansiri Sub-Division, CWC, Dibrugarh/Jorhat/Itanagar and EAD(HM). His joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
- 3. 5% AAO/H.C./Concerned Section In-charge/Concerned File with

There Land James J

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PHONE : 207 99

Central Water Commission
Upper Brahmaputra Division
P.O. Central Revenue Building
Dibrugarh- 786003

NO.UBJ/Dib/WC-3/95/1900-ok Dated, Dibrugarh the 6.6. /95.

OFFICE ORDER

The undersigned havely affers the following person a temporary post of khalasi (Seasonal) on pay of Rs.750/- per month in the scale of pay of Rs.750-12-870-EB-14-940/- alongwith dearness and other allowances at the rates admissible (under and subject to the conditions laid down in the rules and orders governing the grant of such allowances in force from time to time). The post is purely ad-hoc and will continue maximum upto 15.10.95 or requirement of job which—ever is earlier. It would not confer any title of further employment of any kind. The appointing authority reserves the right of terminating the service of the appointee at any time without assigning any reason and immediately on finding any absence from duty or any kind of negligence/allegations.

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No TA/DA is admissible for joining the post.

S1. Name and address Exchange Regn.and Place of posting name of employment exchange.

Sh. Brojen Chetia,
 Vill.Hali Gandhi Gaon
 P.O.Nadwa, Dibrugarh.

No.526/83 Dibrugarh W.T., Stn., Tezu under Dibrugarh Sub-Divi No. I, CWC, Dibrugarh.

(R. L. Dutta)
Executive Engineer
U.B.Division, Owc, Dibrugarh

Copy to :_

- 1. Person concerned (through post on his last known residential address).
- 2. The Assistant Engineer, U.B. Sub-Divn. No. I/II and Subansiri Sub-Division, CWC, Dibrugarh/Jorhat/Itanagar and EAD (HM). His joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
- 3. C. ANO/H.C./Concerned Section In-charge/Concerned Mile with

Area L. Jorna .

ST.

HOHE : 207 99

Government of India Central Mater Commission Upper Brahmaputra Division P.O. Central Revenue Building Dibrugarh. 786003

NO.UBJ/Dib/WC-3/95/ 2041-45 Dated, Dibrugarh the 6.5 /95.

OFFICE ORDER

The undersigned hereby offers the following person temporary post of Khalasi(Seasonal) on pay of Rs.750/ per month In the scale of pay of Rs. 750-12-870 EB-14-940/- alongwith dearness and other allowances at the rates admissible (under and subject to the conditions laid down in the rules and orders governing the grant of such allowances in force from time to time). He post is purely ad-hoc and will continue maximum unto 15.10.95 or requirement of job which-ever is earlier. It would not confer any title of further employment of any kind. The appointing authority reserves the right of terminating the service of the appointee at any time without assigning any reason and immediately on finding any absence from duty or any kind of negligence/allogations.

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No TA/DA is admissible for joining the one. S1. Name and address Exchange Regnland Place of posting No. ! 'exchange.

1. Sh. Pronoy Chakraborty Sh. Pronoy Chakraborty No. 118/90 C/O Late Harenda Chakraborty Tinsukia Subachani Road, P.O. Tinsuk ia.

W.T., Stn., Margherita under U.B.Sub-Divn.I Dibrugarh.

--- · ! CIY... . (R. L. Dutca Executive Engineer U. B. Divis on , CWC , Diorugarh

Copy to :_

- 1. Person concerned (through post on his last known residential
- 2. The Assistant Engineer, U.B. Sub-Divn. No. T/II and Subansiri Sub-Division, CWC, Dibrugarh/Jorbat/Itanagar and End (HM). His joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
- A40/H.C./Concerned Section In-Charge, Concerned Fill with

PHONE 207 99

Government of India Central Water Commission Upper Brahmaputra Division P.O. Central Revenue Building Dibrugarh. 786003

NO_UBJ/Dib/WC-3/95/2346-50 Dated, Dibrugarh the 18.5./95.

OFFICE ORDER

The undersigned hereby offers the following person a temporary post of Khalasi(Seasonal) on pay of Rs.750/- per month in the scale of pay of Rs. 750-12-870-EB-14-940/- alongwith dearness and other allowances at the rates admissible (under and subject to the conditions laid down in the rules and orders governing the grant of such allowances in force from time to time). The post is purely ad-hoc and will continue maximum upto 15.10.95 or requirement of job which-ever is earlier. It would not confer any title of further employment of any kind. The appointing authority reserves the right of terminating the service of the appointee at any time without assigning any reason and immediately on finding any absence from duty or any kind of negligence/allegations.

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No TA/DA is admissible for joining the post.

the state of the first and the state of the 51. Name and address Exchange Regn.and Place of posting exchange. 1:

Shri Ghanakanta Buragohain, Dhemesi Demow Kinar Gaon, P.O. Dhemesi, Mat: - Mbrugarh (Assam)

Margherita W.T. Station under Assistant Engineer, U.B. Sub-Division No-I, CWC., Dibrugarh.

Copy to :_

(R. L. Dutta Executive Engineer U.B.Division, CWC, Dibrugarh

- 1. Person concerned (through post on his last known residential
- 2. The Assistant Engineer, U.B. Sub-Divn. No. 1/II and Subansiri Sub-Division, CWC, Dibrugarh/Jorhat/Itanagar and EAD(HM). His joining report may please be sent to this office in due course and services be properly utilised with strict supervision.
- ?. TX AAO/H.C./Concerned Section In-Charge/Concerned File with

CENTRAL ALMINI STRATIVE TRIBUNAL

PRINCIPAL BENCH

NEI DELHI

O. As No. 223, 884, 1601,2246 8 2418 of 1992

New Delhi, this the lolk day of February, 1994.

HON BLE MR JUSTICE S.K. DHAON, . VICE CHAIRM W HON BLE MR B. W. DHOUNDIYAL, MEMBER (A).

O. A. No. 223 of 1992

1. 1. . .

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- 1. Vinod Kumar S/O Shri Raman Singh R/O F-25, Transit Camp, Khichari Pur, Delhi.
- 2. Ram kumar S/O Shri Ratan Singh, RZ-139, X - Block-11, New Roshan Pura, Najafgarh, New Delhi.
- 3. Yash Pal Singh S/O Shri Devi Singh, WZ-288, Vil. & P.O.Náraina, New Delhi.
- 4. Parmod Kumar S/O Shri Bijli Singh No. 421, Sewa Nagar, New Delhi.
- 5. Narendra Paswan, B-50, Naharpur, Sector 7, Rohini, Delhi.

Applicants.

(through S.N. Shukla, Advocate).

Q.A.No. 884/1992

- 1. Sewak Ram, S/O Shri Hari Ram R/O G-195, Sector 10, Faridabad(Haryana).
- 2. Suresh Kumar S/O Shri On Parkash R/O Village Sidipur Lowa P.O. Bahadur Garh, District Rohtak(Haryana).
- Nand Kumar S/O Shri Vishal Chand R/O S 27/B-303, Railway Colony, Gughlak abad, New Delhi.

.. Applicants. (through S.N. Shakla, Advocate).

1. The Chairman, Central Water Commission, Govt. of India, Ministry of Nater Resources, Sewa Bhawan, Sector I, R.K.furam, New Delhi.

A STATE OF THE STA

2. The Executive Engineer(C.S.D.), Central Store Division, Central Water Commission, West Block No.1, Wing No.4, 2nd Floor, R.K. Furam, New Delhi Respondents. (in both above Q.As.)

(through Mr Jog Singh, Advocate).

O. A. No. 1601 of 1992

Siri Rajesh Kumar Saini s/o Shri Veer Sain Saini Norkcharged Khallasi 'under Executive Engineer Central. Stores Division Central Water Commission West Block No.1, Wing No.4, '2nd Floor, R.K. Turan, N ew Delhi.

(through B.S.Mainee, Advocate). Applicant. O. A. No. 2245 of 1792 Shri Jayant Kumar Pathak, S/O Shri Kusheshwar Fathak, S/O Shri Kushesh Assistant Electrician, Stores Divn., Central Water Commission, West Block 1, Wing No. 4, 2nd Floor, R.K. Puram New Delhi.

(through B. S. Mainee, Advocate).

O. A. 2418 of 1992

- 1. Shri Najender Sharma S/O Sirl Blagwan Slarma Carpenter, Central Stores Divn., Central Water Commission, West Block No.1, Wing No.4, 2nd Floor, R.K. Puram, N.ew Delhi.
- 2. Siri Raju Kashyap, S/O Siri Nikka Ram;
- 3. Siri Daya Ram S/O Ganga Ram.
- 4. Shri Dali Singh S/O Bhup Singh.
- 5. Shri Giri Raj S/O Mishri Singh
- 6. Siri Bijendra S/O Total Ram.
- 7. Siri Ram Kumar Rai S/O Hardev Rai.

8. Shri Udai Kumar S/O Sh. Kurukul. Applicants 2 to 8 working in Central Stores Divn., Central Water Commission, R.K. Buram, New Delhi.

····· Applicants.

(through B. S. Mainee, Advocate).

- 1. The Secretary, Ministry of Water Resources Shram Shakti Bhawan, New Delhi.
- 2. The Chairman, Central Water Commission Sewa Bhawan, R.K. Turam, New Delhi.
- 3. The Executive Engineer, Central Stores Divn., Central Water Commission, R.K. Puran, New Delhi.

(in all the agree of Respondents

Applicant.

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ORDER

(A) SERMEN JAY I (MUDHOLN. 8

The applicants, in all the above-mentioned O.As have been working as Khalasis, Carpenters, Mistries, Motor Mechanics, Drivers and Electricians under the Executive Engineer, Central Water Commission, R.K. Nuram, New Delhi. One of them, Shri Jayant Kumax Pathak, was engaged as Casual Labourer on 2.1.1987 but claims to have been working against the post of regular electrician w.e.f.7.12.1987. The date of engagement of the applicants ranges between 1.10.1982 to 5.9.1988. in case of O.A.No.223/92, between 15.4.1986 to 26.10.1987 in case of O.A. No. 884/92, between 6.1.1987 to 7.9.1990 in case of O.A.No.2418/92. Shri Rajesh Kumar Saini(applicant in O. A. No. 1501/92) was engaged on 19.3.1988 and Shri Jayant Kumar Fathak(applicant in O.A.No.2246/92) was engaged on 2.1.1987. In some of the O. As, prayer has been made for issuance of a direction to the respondents to prepare a scheme on rational basis for absorption of Casual Labourers and for not disengaging the applicants till such a Scheme is prepared. In all the cases, interim orders were passed by this Tribunal, restraining the respondents from terminating the services of all the applicants. They are continuing till date.

the main averments are these. The appointments were made for specific projects and in the appointment orders, it was clearly mentioned that these are purely on ad hoc sis and will not lead to any claim for any permanent engloyment. They have worked in broken periods and many of them have not completed 240 days of service in two consecutive years. The rules

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provide for appointment of Khalasis by direct recruitment through selection by a selection committee of which the Executive Engineer is the Chairman. The posts of Casual Khalasis etc. are provided in the working estimates for a definite period and the services of these workers are terminated after that period. In case of Jayant Kumar Pathak (O. A. No. 2245/92), it has been stated that the applicant was appointed ' as an adhoc work-charged Khalasi from 3.8.1987 and later on he was offered appointment as Assistant Electrician on ad hoc basis at minimum fixed basic pay of &.1100/-. However, this appointment was for a specific period; though with breaks, the applicant continued to work against vacancies in different works. They have, hovever, admitted that during the years 1989 to 1991, he worked for more than 240 days in all the three years.

and heard the learned counsel for the parties.

Siri B. S. Mainee, learned counsel for the applicants has drawn our attention to the following observations made by the Hon'ble Supreme Court in case of State of Haryana and others vs. Piara Singh and others, 1992(3) Vol. 45 S. C.R. 34:

The proper course would be that each State prepares a scheme, if one is not already in vogue, for regularisation of such employees consistent with its reservation policy and if a scheme is already framed, the same may be made, consistent with our observations herein so as to reduce avoidable litigation in this behalf. If and when such person is regularised he should be placed immediately below the last regularly appointed multiple:

Last regularly appointed multiple:

category, class or service, as the case may be.

So far as the work-charged employees and casual labour are concerned, the effort must

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be to regularise them as far as possible and as clearly as possible subject to their fulfilling the qualifications, if any, prescribed for the post and subject also to availability of work. If a casual labourer is continued for a fairly long speil — say two or three years — a presumption may arise that there is regular need for his services. Insuch a situation, it becomes obligatory for the concerned authority to examine the feasibility of his regularisation. While doing so, the authorities ought to adopt

a positive approach coupled with an empathy

for the person...."

long period, through intermittently, their cases have to be considered in light of the above observations of the Hon'ble Supreme Court as also directions issued by the Soverment from time to time. It may be noted that in accordance with these directions, a special Scheme for regularisation of the Casual Labourers have been prepared by the Railways, Post and Telegraphs and other Departments. In the circumstances of this case, we dispose of these applications, with the following directions:

for retention and regularisation of the Casual labourers employed by them. This scheme should take into account the regular posts, that can be created, taking into account the fact that even if a particular scheme is completed, new schemes are launched every year. An assessment of the resular posts that can be created on this basis should be made. For regularisation, all those, who have completed 240 days service in two consecutive years, should be given priority an accordance with their length of service:

Marker Johnson

(ii) Those, who have completed 120 days of service should be given temporary status in accordance with the instructions issued by the department of personnel from time to time.

After completion of the required period of service, they should be considered for regularisation;

(iii) Adhoc/temporary employees should not be replaced by other ad hoc/temporary employees and the other ad hoc/temporary employees and the other hours and outsiders.

(iv) such a scheme shall be submitted by the respondents for scrutiny of this Tribunal within a period of three months from the date of communication of of this order by the petitioner to them.

there shall be no order as to costs.

vice Unairman

/sds/

CORPORATION DI

मुत्रवानं मांन शरी/Section Offi-